



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,12th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	PIL/39/2024 FIXED	BARASHA THAKURIA Versus THE STATE OF ASSAM AND 5 ORS	MS. D GHOSH MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM
2	I.A.(Civil)/3550/2024 FIXED in WA/1431/2023 WITH WA/1431/2023 (Filing Number)	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR. Versus SUNITA AGARWAL THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR. Versus SUNITA AGARWAL B	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MR. DEBANUJ DUTTA MR. B GOGOI	
3	I.A.(Civil)/3630/2024 FIXED in WA/1429/2023 WITH WA/1429/2023 (Filing Number)	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR. Versus KANTA DIDWANIA THE SECURITIES AND EXCHANGE BOARD OF INDIA Versus KANTA DIDWANIA H	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MR M BHUYAN MR. B GOGOI	
4	I.A.(Civil)/3635/2024 B/O in WA/244/2022 WITH WA/244/2022 CAVT. NO. 07602/022,	NRIPENDRA BHUYAN Versus ASSAM PWD ENGINEERS SERVICES ASSOCIATION ASSAM PWD ENGINEERS SERVICES ASSOCIATION Versus DEBAJIT DAS AND 7 ORS.	MR. J PATOWARY MR. W SHARMA MR P GOGOI	MR. A PHUKAN MR. K N CHOUDHURY(R-1) MR. U K NAIR MS N MAHANTA(R-1) MR A CHAKRABORTY N GAUTAM(R-1) MS SABINA AHMED(R-1) SC, PWD FOR CAVEATOR

	WITH I.A.(Civil)/3533/2024 in WA/244/2022	ASSAM PWD ENGINEERS SERVICES ASSOCIATION Versus DEBAJIT DAS AND 7 ORS.	MR. W SHARMA	MR D MAZUMDER GA, ASSAM SC, PWD
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
5	WA/327/2022 FIXED	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR. Versus ANKITA DIDWANIA	MR. D SAIKIA MR. B GOGOI MR P NAYAK MR A CHALIHA MR DEBANUJ DUTTA	MR. A GOYAL MR. A GOYAL MR. A CHOUDHURY MR. A CHOUDHURY
6	WITH WA/15933/2022 (Filing Number)	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR Versus SWETA DIDWANIA (A)	MR. B GOGOI	
	WITH I.A.(Civil)/3245/2024	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR Versus SWETA DIDWANIA	MR. D SAIKIA MR. B GOGOI MR A CHALIHA H S BARUAH MR M BHUYAN	MR. A GOYAL
7	WITH WA/15935/2022 (Filing Number)	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR Versus USHA DEVI AGARWAL (B)	MR. B GOGOI	
	WITH I.A.(Civil)/3253/2024	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR Versus USHA DEVI AGARWAL	MR. D SAIKIA MR. B GOGOI MR A CHALIHA H S BARUAH MR M BHUYAN	
8	WITH WA/15936/2022 (Filing Number)	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR Versus SANDEEP AGARWAL (E)	MR. B GOGOI	
	WITH I.A.(Civil)/3249/2024	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR Versus SANDEEP AGARWAL	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MR M BHUYAN	
9	WITH WA/15937/2022 (Filing Number)	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR Versus BANDANA AGARWAL (A)	MR. B GOGOI	
	WITH I.A.(Civil)/3243/2024	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR Versus BANDANA AGARWAL	MR. D SAIKIA MR. B GOGOI MR M BHUYAN	
10	WITH WA/15938/2022 (Filing Number)	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR Versus NIRMALA DIDWANIA (B)	MR. B GOGOI	
	WITH I.A.(Civil)/3244/2024	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR Versus NIRMALA DIDWANIA	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MR M BHUYAN	MR. A GOYAL MR. DIVYANSH RATHI
11	WITH WA/15940/2022 (Filing Number)	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR Versus SANJAY AGARWAL (E)	MR. B GOGOI	

	WITH I.A.(Civil)/3247/2024	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR Versus SANJAY AGARWAL	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MR M BHUYAN	
12	WITH WA/402/2024	THE SECURITIES AND EXCHANGE BOARD OF INDIA Versus ROSHNI DIDWANIA	MR. D SAIKIA MR. B GOGOI MR A CHALIHA H S BARUAH MR M BHUYAN MR. DEBANUJ DUTTA	
13	WITH WA/403/2024	THE SECURITIES AND EXCHANGE BOARD OF INDIA Versus KAVITA DIDWANIA	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MR M BHUYAN	
14	WP(C)/3873/2024 FIXED	DIBAKAR BASFORE AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR A DASGUPTA MS B DAS MR J K SHARMA	GA, ASSAM MR. P S BHATTACHARYYA(CGC) (r-7) MR H K DAS (R-3,6) MR H K DAS (R-3,6) MR N K SARMA(R-3,6) MR N K SARMA(R-3,6) DY.S.G.I.
15	WP(C)/4787/2024 FIXED	M/S HIGH TECH ECOGREEN CONTRACTORS LLP Versus THE JOINT DIRECTOR AND 2 ORS.	MR. VINAY SHRAFF MR. Z ISLAM MR. P DAS	SC, GST MR. S C KEYAL
HEARING				
16	WP(C)/2974/2020 WITH OFFICE NOTE	ALL ASSAM NURSES ASSOCIATION Versus THE STATE OF ASSAM AND 5 ORS	MR. T J MAHANTA MR. A KHANIKAR MR. M SAIKIA	SC, HEALTH AND F W SC, FINANCE
17	WA/138/2022	THE COMMISSIONER AND SECRETARY Versus KAPHOT DAM AND 7 ORS. A	MR. D SAIKIA MR. R BORPUJARI SC, REVENUE AND DISASTER MANAGEMENT DEPT MS N BORDOLOI	GA, ASSAM MR. P D NAIR (R1) MR H K J AHMED (R1) MR. A CHETRY (R-1) MR. P MAHANTA (r-1) MR. N K MURRY (R-1) MS P TOKBIPI (R-1) MS C DAS (r-1) MS. M BORGHAIN (r-1)
	WITH I.A.(Civil)/3681/2024	THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM Versus KAPHOT DAM AND 7 ORS.	MR. D SAIKIA MR. D SAIKIA MR. R BORPUJARI MS N BORDOLOI	
18	WA/248/2023	THE STATE OF ASSAM AND 4 ORS. Versus DEBASHIS PUZARI B	SR. GA, ASSAM	MR. K N CHOUDHURY MR. S P SHARMA MR. S P SHARMA MR P R SARMA K AHMED K AHMED
19	WA/350/2023 CAVT. NO.09442/023,	BIPASA SOMIM ALOM Versus UNION OF INDIA AND 4 ORS.	MR. D DAS SR. ADV MS S SHARMA	MR. S S ROY DY.S.G.I. FOR CAVEATOR SC, I O C
	WITH I.A.(Civil)/2784/2023 in WA/350/2023	BIPASA SOMIM ALOM Versus UNION OF INDIA AND 4 ORS.	MR. D DAS SR. ADV MS S SHARMA	MR. S S ROY DY.S.G.I. SC, I O C FOR CAVEATOR
20	WA/351/2023	AMZAD ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH	SC, PWD SC, FINANCE

21	WA/372/2023 CAVT. NO.08502/023,	THE MANAGING COMMITTEE OF CHAPANALA CO-OPERATIVE SOCIETY LTD. Versus SRI LAMBUDHAR GOGOI AND 6 ORS	MR R K DUTTA MS. P SAHARIA MR. J K BORDOLOI	SC, CO OP GA, ASSAM MR. P MAHANTA MR. R B GOHAIN FOR CAVEATOR
22	WA/468/2023 CAVT. NO.13682/023,	BIJU KUMBANG Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	MR. T J MAHANTA MR. J SARMAH SC, FOREST FOR CAVEATOR
23	WP(C)/5899/2023 FIXED	ROHIT CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR. W SHARMA	GA, AP MR. R K D CHOUDHURY (DY.S.G.I.) DY.S.G.I. SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 12/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
8)	MR. T N DAS	01-12-2024	To	12-12-2024
9)	MR. N BARUAH	02-12-2024	To	15-12-2024
10)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
11)	MR. B K DAS	05-12-2024	To	20-12-2024
12)	MS. P DAS	05-12-2024	To	20-12-2024
13)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
14)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
15)	MR. M U MAHMUD	04-12-2024	To	12-12-2024
16)	MR B K SARMA	05-12-2024	To	13-12-2024
17)	MR. S SINHA	05-12-2024	To	20-12-2024
18)	MR. D KAKOTI	06-12-2024	To	15-12-2024
19)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
20)	MR. M SHARMA	09-12-2024	To	13-12-2024
21)	MRS. M A OZAH	09-12-2024	To	13-12-2024
22)	MR. R P SINGH	10-12-2024	To	17-12-2024
23)	MRS. A GAYAN	09-12-2024	To	13-12-2024
24)	MR J ISLAM	10-12-2024	To	24-12-2024
25)	MR. H BURAGOHAIN	10-12-2024	To	12-12-2024
26)	MR. S BAROOAH	10-12-2024	To	13-12-2024
27)	MR I HASSAN	11-12-2024	To	20-12-2024
28)	MR B PRASAD	09-12-2024	To	20-12-2024
29)	MR. S P ROY	10-12-2024	To	20-12-2024
30)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
31)	MR B D DAS	13-12-2024	To	16-12-2024



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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Cont.Cas(C)/171/2018 B/O	PRANITA DEKA Versus BHABESH DEKA and ORS.	MR A ALI MS. M KHATUN	MR. U K NAIR MR. S P BHATTACHARJEE MR. A CHETRY MR B DEURI(R-3) MR. M P SARMA
2	WP(C)/1522/2022 B/O	THE MANAGEMENT AND DEVELOPMENT COMMITTEE OF BANGALIPARA ME MADRASSA Versus THE STATE OF ASSAM AND 6 ORS	MR M H AHMED	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU. SC, SSA
3	WP(C)/2287/2022 B/O	SHANKAR NATH Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS. U HAZARIKA MS. M DAS MRS. MRS. C DAS	GA, ASSAM MR. A HUSSAIN (R-7) SC, SEC. EDU. SC, FINANCE
4	WP(C)/2110/2024 B/O	TANDRALI RAY Versus THE STATE OF ASSAM AND 8 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	GA, ASSAM SC, SEC. EDU. SC, BTC SC, FINANCE
MOTION				
5	WP(C)/5193/2024 FIXED	KHAGEN DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA MS. M PHUKAN	SC, SEC. EDU. SC, FINANCE DEPTT.
ORDER (IMPLEADMENT OF PARTY)				
6	I.A.(Civil)/3718/2024 B/O in WP(C)/1796/2023	JANARDAN SARMAH @ JANARDAN SARMA AND 49 ORS Versus THE STATE OF ASSAM AND ORS	MR. M KALITA MR. P THAKURIA MR. J HATIMURIA MS. D KHAKHALARY	SC, ELEM. EDU SC, BTC SC, WPT AND BC
	WITH WP(C)/1796/2023	JANARDAN SARMAH @ JANARDAN SARMA AND 49 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR. M KALITA MR. P THAKURIA MR. J HATIMURIA MS. D KHAKHALARY	SC, ELEM. EDU SC, BTC SC, WPT AND BC
ADMISSION				

7	WP(C)/5464/2022 PART-HEARD, FIXED	ZAHID HASAN ULLAH AND 141 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	SC, ELEM. EDU MR. C SHARMA, SC, SOCIAL JUSTICE & EMPOWERMENT DEPTT. SC, HEALTH
8	WP(C)/5179/2020 WITH WP(C)/6554/2023 (D/O), FIXED	MOHMOD NADEEM Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, SEC. EDU.
9	WP(C)/4516/2022 FIXED	REKHAMONI BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR D DAS MS E NATH	MR. B CHAKRAVARTY(R-5) A SARMA (R-5) SC, EDU SC, K A A C
10	WP(C)/7030/2022 FIXED	DR. DIMPLE DOLEY Versus THE DIBRUGARH UNIVERSITY AND 5 ORS	MR K BHUYAN MR N ISLAM MS. A KALITA	MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA (R-6) K. KALITA (R-6) P BORA (R-6)
11	WP(C)/5411/2024 B/O	MD. MOTIOR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. S Ali MR K DAS	SC, ELEM. EDU SC, FINANCE DEPTT.
ORDERS				
12	Cont.Cas(C)/70/2018 FIXED	RABBUL HUDA AND 28 ORS Versus PRITAM SAIKIA AND ORS.	MR. M DUTTA MR. J BHARALI	MR. D SAIKIA, SR.ADV. MR. D SAIKIA, SR.ADV. MR. N J KHATANIAR (R4) MR. N SARMA MS. N PHUKAN (R4)
13	Cont.Cas(C)/491/2019 FIXED	ARABINDA KUMAR SARMA AND 23 ORS. Versus MONIMALA PHUKAN BORTHAKUR AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MS. S NEWAR MS. M K BROWN	MR. D SAIKIA (R-5) MR. K GOGOI (R-4,5)
14	I.A.(Civil)/3095/2024 FIXED, IN WP(C)/1421/2018 (D/O), Review.Pet./35/2020 (D/O) in Review.Pet./35/2020	GAUHATI UNIVERSITY AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. P J PHUKAN	SC, HIGHER EDU MR R DHAR MR. R MAZUMDAR MR. S BHUYAN SC, SEC. EDU. SC, FINANCE
WITH				
15	Cont.Cas(C)/163/2020	MRIDULA SARMA Versus HEMENTA KUMAR NATH	MR. J I BORBHUIYA MR R DHAR MR G ALAM MR. L MOHAN MR. H ROHMAN MR B C MUCHAHARY MR A HOSSAIN	MR. P J PHUKAN MR P P PHUKAN
WITH				
16	Cont.Cas(C)/597/2022	SMTI MRIDULA SARMAH Versus DHARMAKANTA MILI, ACS AND ORS.	MR. J I BORBHUIYA MR R DHAR MR G ALAM MR. L MOHAN MR. H ROHMAN MR B C MUCHAHARY MR A HOSSAIN	MR. P J PHUKAN MR. K GOGOI(R-1)

HEARING

17	WP(C)/539/2018 WITH WP(C) 724/2009(D/O), PART-HEARD, FIXED	MUSHARRAF HUSSAIN Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. M H TALUKDAR MR A ALI	DR. B AHMED MR. P J PHUKAN GA, ASSAM MR. N HAQUE (R6, 8 AND 9) MR. K GOGOI (SC, HIGHER EDUCATION DEPT.) MR. A K AZAD (R6, 8 AND 9) MR. A K AZAD (R6, 8 AND 9) MR. S R BARBHUIYA (R6, 8 AND 9) MR M HUSSAIN (R6, 8 AND 9)
	WITH L.A.(Civil)/3087/2018 in WP(C)/539/2018	SHRI MINHAZ UDDIN AHMED Versus SHRI MUSHARRAF HUSSAIN AND 8 ORS.	DR. B U AHMED MR. A K AZAD	MR. A R SIKDAR
18	WP(C)/6777/2015	SHRI DILIP CH. GOGOI AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P K DAS	SC, HIGHER EDU GA, ASSAM
19	WP(C)/4635/2021 FIXED	NILA KANTA KALITA AND 55 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU SC, FINANCE DEPTT.
20	WP(C)/5239/2022 FIXED	DEVANAND SINGH AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR F U BARBHUIYA MS S DAS	GA, ASSAM SC, SEC. EDU.
21	WP(C)/8202/2022 FIXED	DIPIKA DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR D N BHATTACHARYYA	MR. D KALITA (R- 5) SC, SEC. EDU. SC, FINANCE
22	WP(C)/4676/2023 FIXED	BIDYUJJYOTI PURKAYASTHA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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29)	MR. S P ROY	10-12-2024	To	20-12-2024
30)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
31)	MR B D DAS	13-12-2024	To	16-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3567/2024 FIXED	RAJAT PAUL Versus THE STATE OF ASSAM	MR. S SAHU MS A ROY	PP, ASSAM
2	Bail Appln./3807/2024	EBRAHIM ALI Versus THE STATE OF ASSAM AND ANR.	MD S HOQUE MR. M DEKA MS B A AHMED	PP, ASSAM
3	Bail Appln./3810/2024	BISWAJIT DAS Versus THE STATE OF ASSAM AND ANR	MR. M SAIKIA MR. B K GOGOI	PP, ASSAM
4	Bail Appln./3811/2024	CHARAN MANDAL @ MONU MANDAL Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR. A A MONDAL MR A ALAM F KHATUN	PP, ASSAM
5	Bail Appln./3814/2024	NABIR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR. A A MONDAL MR A ALAM F KHATUN	PP, ASSAM
MOTION				
6	AB/2159/2024 WITH OFFICE NOTE	MUFIZUR RAHMAN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
7	AB/3271/2024	MUSTAFIJUR RAHMAN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
BAIL HEARING (BA)				
8	Bail Appln./3143/2023 WITH CASE RECORD(SCANNED COPY), FIXED	INUCH MIAH AND ANR Versus THE STATE OF ASSAM	MR. N J GOGOI M.A. BEGUM	PP, ASSAM
9	Bail Appln./3455/2023 WITH CASE RECORD(SCANNED COPY), FIXED	FILTER KALITA Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
10	Bail Appln./3941/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	CHECHHAM HEFAJUDDIN Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM

11	Bail Appln./1347/2024 WITH CASE RECORD(SCANNED COPY)	TAFAJUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. A S TAPADER MR M RAHMAN MR M RAHMAN	PP, ASSAM
12	Bail Appln./2107/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	GULFAM ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
13	Bail Appln./2403/2024 WITH CASE RECORD(SCANNED COPY)	ABDUL MONAF Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
14	Bail Appln./2567/2024 WITH CASE RECORD(SCANNED COPY)	DINBANDHU KUMAR Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	
15	Bail Appln./2631/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JAKIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. R A CHOUDHURY MR. R A MAZUMDER MR. H ISLAM	PP, ASSAM
16	Bail Appln./2649/2024 WITH CASE RECORD(SCANNED COPY)	NUR ALOM @ MANGLU Versus THE STATE OF ASSAM AND ANR.	MR. S AHMED MS. M. KHATUN MS N AKTAR	Ms. R. R. BORAH(R-2) MR. A A R KARIM (R-2) PP, ASSAM
17	Bail Appln./2731/2024 FIXED	SMTI. RIBIKA DAIMARY Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
18	Bail Appln./2990/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NUR ALAM AZAD Versus THE STATE OF ASSAM AND ANR	TUN RAJKHOWA	DR. P AGARWAL, AMICUS CURIAE (R-2) PP, ASSAM
19	Bail Appln./3149/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	GITA DEVI AND 12 ORS Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	PP, ASSAM
20	Bail Appln./3313/2024 WITH CASE RECORD(SCANNED COPY), FIXED	PRANJIT BORAH Versus THE STATE OF ASSAM AND ANR	MR. P HAZARIKA P. BORAH	MR B P BORAH(R-2) MR P J DUTTA(R-2) MR. A KHANDAKAR (R-2) PP, ASSAM
WITH				
21	Bail Appln./3309/2024	JAYANTA SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. P HAZARIKA P. BORAH	MR P J DUTTA (R-2) MR. A KHANDAKAR (R-2) PP, ASSAM
WITH				
22	Bail Appln./3315/2024	JHIJIT BHARALI Versus THE STATE OF ASSAM AND ANR	MR. P HAZARIKA P. BORAH MR. H S BORAH	MR P J DUTTA(R-2) MR. A KHANDAKAR (R-2) PP, ASSAM
23	Bail Appln./3390/2024 WITH CASE RECORD(SCANNED COPY)	VIKRAM SINGH Versus THE UNION OF INDIA	MR. M HUSSAIN MR. A Z AHMED	SC, DRI
24	Bail Appln./3423/2024 WITH CASE RECORD(SCANNED COPY)	AJIT KALITA AND ANR Versus THE STATE OF ASSAM AND ANR	MR B M DEKA MR. M ALAM	PP, ASSAM
25	Bail Appln./3488/2024	MD RAMJAN ALI Versus THE STATE OF ASSAM	MD. I HUSSAIN	PP, ASSAM
26	Bail Appln./3533/2024 FIXED	ABU TALEB Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
27	Bail Appln./3535/2024 FIXED	JAYNOB KHATUN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
28	Bail Appln./3537/2024 FIXED	MOFIDUL ISLAM Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
29	Bail Appln./3562/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD AYUB KHAN AND ANR Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	PP, ASSAM

30	Bail Appln./3573/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MOFIJUL HOQUE @ MOFIDUL ALI Versus THE STATE OF ASSAM	MR R ISLAM MR. S C BISWAS MS A DAS MS. U NANDA MS. J GHOSH MR. A K DAS	PP, ASSAM
31	Bail Appln./3581/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RAJIB KALITA Versus THE STATE OF ASSAM	MR A K AHMED MS P KAKATI	PP, ASSAM
32	Bail Appln./3597/2024 WITH CASE RECORD(SCANNED COPY), FIXED	BIKI DAS Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED	PP, ASSAM
33	Bail Appln./3615/2024 FIXED	INJAMUL HOQUE @ BABU Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A Y CHOUDHURY MR. T A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
34	Bail Appln./3616/2024 FIXED	SACHINDRA BARUAH Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
35	Bail Appln./3679/2024 FIXED	PARASH BORAH Versus THE STATE OF ASSAM	MR. P MAHANTA MS. M BORGHAIN M DAS	PP, ASSAM
36	Bail Appln./3680/2024 FIXED	BISHAKHA SHARMA Versus THE STATE OF ASSAM	MR. P MAHANTA MS. M BORGHAIN M DAS	PP, ASSAM
37	Bail Appln./3681/2024 FIXED	NUR ASHRAFUL AHMED Versus THE STATE OF ASSAM	MR A KAKOTI J PEGU	PP, ASSAM
38	Bail Appln./3690/2024 FIXED	BIREN MILI @ PEPEL Versus THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH MR. H S BORAH	PP, ASSAM
BAIL HEARING				
39	AB/1221/2024 WITH CASE RECORD AND CASE DIARY(SCANNED COPY)	SULTAN HUSSAIN @ SULTAN UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	MR. B HALDAR (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
40	AB/1511/2024	HAFIJUR RAHMAN @ HAFIZUR RAHMAN Versus STATE OF ASSAM AND ANR	MR. H RAHMAN MR. A K AHMED MD A ISLAM	PP, ASSAM
41	AB/1978/2024 WITH CASE RECORD AND CASE DIARY(SCANNED COPY)	NUR HUSSAIN @ NUR HUSSAIN SK. Versus THE STATE OF ASSAM AND ANR.	MD. S ALOM MR. M S ALAM	MR R A AHMED (R-2) PP, ASSAM
42	AB/2139/2024 WITH OFFICE NOTE, FIXED	TAHER ALI Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR K MAINUDDIN	MS B CHOUDHURY, Amicus Curiae (R-2) PP, ASSAM
43	AB/2249/2024	CHINMAYEE DEVI Versus THE UNION OF INDIA	MR. A SARMAH MS. N KALITA MS S.POUDEL	SPL. PP, C.B.I.
44	AB/2494/2024 FIXED	MOHIDUL HOQUE @ MEHEDUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. T R SARMA MR. A K ROY	PP, ASSAM
45	AB/2626/2024	HIMANGSHU TALUKDAR Versus THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA H P NEOG MD A ISLAM	PP, ASSAM SC, CBI
46	AB/2777/2024 WITH CASE RECORD(SCANNED COPY)	PULAK JYOTI KALITA @ JANMONI Versus THE STATE OF ASSAM,	MR G SARMA MR S DEKA	PP, ASSAM
47	AB/2926/2024 FIXED	CHANDRAJIT DOLEY Versus THE STATE OF ASSAM	MR. D GOGOI	PP, ASSAM
48	AB/3017/2024 WITH OFFICE NOTE	SIRAJUL ALI Versus THE STATE OF ASSAM AND ANR	MR. K NATH MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	MR. P SAIKIA (LEGAL AID COUNSEL FOR R-2) PP, ASSAM

49	AB/3042/2024	AJIBAR RAHMAN Versus THE STATE OF ASSAM AND ANR	MS. N NASRIN MD. I H KHAN MR A ALIM SK MR. A W MONDAL	PP, ASSAM
50	AB/3056/2024 WITH OFFICE NOTE, FIXED	SRI AMINUL ISLAM Versus THE STATE OF ASSAM AND ANR	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR M HOQUE	PP, ASSAM
51	AB/3059/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	NABAB ALI AND 2 ORS Versus THE STATE OF ASSAM AND ANR.	MR. P RAHMAN MR S ISLAM	PP, ASSAM
52	AB/3063/2024 WITH I.A.(CrI.)/1199/2024 in AB/3063/2024	SMTI RUMILA DAIMARI Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR. R BARUAH RAJIB BARUAH	MR M HALOI, SC, CBI PP, ASSAM SC, CBI
53	AB/3140/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BADHRUDH JAMAN LASKAR AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A M S MAZUMDER	PP, ASSAM
HEARING				
54	W.P.(CrI.)/16/2023	DIBYA DEEPAM SARMA Versus M/S V-MART RETAIL LIMITED AND 2 ORS	MR. R SARMA MS. S D SAIKIA MS DIPALI DUTTA	

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LEAVE NOTE OF ADVOCATES FOR 12/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
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9)	MR. N BARUAH	02-12-2024	To	15-12-2024
10)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
11)	MR. B K DAS	05-12-2024	To	20-12-2024
12)	MS. P DAS	05-12-2024	To	20-12-2024
13)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
14)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
15)	MR. M U MAHMUD	04-12-2024	To	12-12-2024
16)	MR B K SARMA	05-12-2024	To	13-12-2024
17)	MR. S SINHA	05-12-2024	To	20-12-2024
18)	MR. D KAKOTI	06-12-2024	To	15-12-2024
19)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
20)	MR. M SHARMA	09-12-2024	To	13-12-2024
21)	MRS. M A OZAH	09-12-2024	To	13-12-2024
22)	MR. R P SINGH	10-12-2024	To	17-12-2024
23)	MRS. A GAYAN	09-12-2024	To	13-12-2024
24)	MR J ISLAM	10-12-2024	To	24-12-2024
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26)	MR. S BAROOAH	10-12-2024	To	13-12-2024
27)	MR I HASSAN	11-12-2024	To	20-12-2024
28)	MR B PRASAD	09-12-2024	To	20-12-2024
29)	MR. S P ROY	10-12-2024	To	20-12-2024

30)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
31)	MR B D DAS	13-12-2024	To	16-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,12th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6372/2024 FIXED	JYOTISH DAS Versus THE STATE OF ASSAM AND 2 ORS	MR S HOQUE MR. M DEKA MS B A AHMED	GA, ASSAM
2	WP(C)/6377/2024 FIXED	JYOTISH DAS Versus THE STATE OF ASSAM AND 2 ORS	MR S HOQUE MR. M DEKA MS B A AHMED	GA, ASSAM
ADMISSION				
3	WP(C)/4592/2018 FIXED	ON THE DEATH OF AMJAD HUSSAIN, HIS LEGAL HEIR- Versus DHUBRI MUNICIPAL BOARD AND 4 ORS.	MR K P PATHAK MR. U K GOSWAMI MR. P N GOSWAMI MS. A TALUKDAR MR. R R Gogoi	MS N NAZNEEN (R4) MR. M U MONDAL (R4) MR. P S BHATTACHARYYA (R1 & R2) MR. T CHAKRABORTY (R-5) MR. D CHOUDHURY (R-5) MD. I H KHAN (R4)
WITH				
4	Cont.Cas(C)/359/2018	ON THE DEATH OF LATE AMJAD HUSSAIN HIS LEGAL HEIR Versus PUSPA MALO AND 4 ORS.	MR. U K GOSWAMI MR. P N GOSWAMI MR. K P PATHAK MS. A TALUKDAR MR. R R Gogoi	MR. P S BHATTACHARYYA (R1, R2) MR. P S BHATTACHARYYA (R1, R2) MS. N NASRIN (R4) MD. I H KHAN (R4)
5	WP(C)/1923/2022 FIXED	BASANTA BORGHAIN Versus THE UNION OF INDIA AND 2 ORS	MR R SENSUA MR D BORAH M. A. OASIS	ASSTT.S.G.I.
6	WP(C)/1349/2024 FIXED	M/S INFOTECH SOLUTION AND ANR Versus THE UNION OF INDIA AND 2 ORS	MR. P BHOWMICK MR. D THAOSEN	MR. K P MAHESWARI(R-2) MR. K GOGOI DY.S.G.I. SC, SSA
7	WP(C)/3667/2024 FIXED	KRISHNA NATH @ KRISHNA MAZUMDAR Versus THE STATE OF ASSAM AND 6 ORS.	MS. N BORAH MR S DUTTA MR U.SARMAH MS. D SARMAH	GA, ASSAM SC, K A A C SC, FINANCE
8	WP(C)/4170/2024 FIXED	DILIP RONGHANG Versus THE STATE OF ASSAM AND 6 ORS	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	GA, ASSAM SC, HEALTH SC, FINANCE SC, K A A C
9	WP(C)/5115/2024 FIXED	NEW EVERGREEN NGO Versus THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS	MR D DEKA MR N J KUMAR	MR. R SALOI(R-3) MR. A R GOGOI (R-3) SC, GMC

10	WP(C)/5118/2024 FIXED	UTTARAN SOCIAL WELFARE SOCIETY Versus THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS	MR D DEKA MR N J KUMAR	MR. K BHATTACHARJEE(R-3) MRS S R DAS(R-3) MR P K KALITA(R-3) SC, GMC
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ORDERS

11	Cont.Cas(C)/176/2016 FIXED	DWIPEN DEKA Versus KUJENDRA DOLEY and ORS.	MR.P DAS MR. SURAJIT DUTTA MRR K MOUR MR.R DUBEY MS.A B KAYASTHA MS. I DAS MS.R DAS	MR.N HAQUE(R- 1&2)(R-2) MR. P N GOSWAMI (r-4) MR.A K AZAD(R- 1&2)(R-2) MR. D GOGOI (r-4) MS. M KALITA (r-4) MR.KHAYERUDDIN(R-1&2)(R-2)
12	Cont.Cas(C)/299/2024 FIXED	ABDUL MANNAN Versus J. B. EKKA AND 5 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	MR. K KONWAR(R-1) MS. N BORAH(R-1) MR. N K DAS(R-6) MR S DUTTA(R-1,5)

HEARING

13	WP(C)/2676/2016	THE MANAGEMENT OF NF RAILWAY Versus ASSISTANT LABOUR COMMISSIONER CENTRAL and ANR.	C.G.C. MR.D K DEY MRS.A DASS	MS. A GAYAN (R-1) MR. A SAHA (R-2)
14	WP(C)/4615/2016 WITH LCR	GEETARTHA PATHAK Versus THE STATE OF ASSAM AND ANR	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	GA, ASSAM MR. R THAKURIA (R-2) MR. L P SHARMA (R-2)
15	WP(C)/3872/2017 WITH LCR	M/S. PERTABGHUR TEA ESTATE and ANR. Versus HIREN BHUMIJ and ANR.	MR.K GOSWAMI MS.A NEOG	MR. A D GUPTA MR. R SARKAR MR. B DAS
	WITH I.A.(Civil)/1474/2023 in WP(C)/3872/2017	HIREN BHUMIJ, Versus M/S. PERTABGHUR TEA ESTATE and ANR.	MR. A D GUPTA MS B DAS	MR. K GOSWAMI
16	WP(C)/6603/2019	SLT INFRACON PVT. LTD. Versus THE STATE OF ASSAM AND 7 ORS	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MD. ASLAM	MR. S BISWAS (R-1,3,4,5,6 & 7) MR. D GOGOI, SC, FOREST DEPTT. MR. A N SARMA (R-2)
17	WP(C)/2933/2020 WITH LCR	AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORTS DEVELOPMENT AUTHORITY (APEADA) Versus THE UNION OF INDIA AND 2 ORS	MR. K R BOROOAH	MR. L C DEY MR H Dey ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 12/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
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28)	MR B PRASAD	09-12-2024	To	20-12-2024
29)	MR. S P ROY	10-12-2024	To	20-12-2024
30)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
31)	MR B D DAS	13-12-2024	To	16-12-2024



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10:30 AM to 1:00 PM

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[For Thursday,12th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	W.P.(CrI.)/23/2024 BY SLIP	SIEMTHANG HMAR AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. D GHOSH MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA MR. COLIN GONSALVES	GA, ASSAM
	WITH I.A.(Civil)/2363/2024 in W.P.(CrI.)/23/2024	SIEMTHANG HMAR AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. D GHOSH MS. D GHOSH MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	GA, ASSAM
2	W.P.(CrI.)/33/2024 FIXED	PRAMOD YADAV @ TINKU Versus THE UNION OF INDIA AND 5 ORS	MR P KATAKI MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	GA, ASSAM MR. K K PARASAR (R- 1 TO 4) DY.S.G.I.
HEARING				
3	WP(C)/7841/2018 WITH LCR	JAHANARA BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MR. J M SULAIMAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
4	WP(C)/7872/2018 WITH LCR	ABU BAKKAR SIDDIQUE Versus THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

5	WP(C)/7886/2018 WITH LCR	SABIA KHATUN Versus THE UNION OF INDIA AND 8 ORS.	MR. S ISLAM MRS. M TALUKDAR MS. A KAUSHAR	SC, NRC (R4) ASSTT.S.G.I. SC, ELECTION COMMISSION. (R2) SC, F.T (R3,5TO9)
6	WP(C)/7894/2018 WITH LCR	ASAR ALI @ ANSAR ALI AND 5 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR. K LAHKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	WP(C)/7900/2018 WITH LCR	SHAHEB ALI @ SAHEB ALI @ SHAHEB ALI MONDAL Versus THE UNION OF INDIA AND 5 ORS	MR. S H RAHMAN MR. M A SHEIKH MS F INTAZ MR. K U AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
8	WP(C)/7903/2018 WITH LCR	KAD BHANU Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
9	WP(C)/7911/2018 WITH LCR	MARZINA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
10	WP(C)/7913/2018 WITH LCR	HABIJUDDIN AND 4 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. K LAHKAR MR. I AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
11	WP(C)/7921/2018 WITH LCR	BASER MONDAL Versus THE UNION OF INDIA AND 9 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC (R8) ASSTT.S.G.I. SC, ELECTION COMMISSION. (R7) SC, F.T (R2TO6,9AND10)
12	WP(C)/7924/2018 WITH LCR	ABDUL RAHIM Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
13	WP(C)/7962/2018 WITH LCR	OMAR ALI @ AMAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR. I HUSSAIN MR E AHMED MR. H A TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
14	WP(C)/7971/2018 WITH LCR	MALEKA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
15	WP(C)/6509/2021 WITH LCR	MUSST. MONOWARA BEGUM @ MANUWARA @ MANOBARA Versus THE UNION OF INDIA AND 5 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
16	WA/397/2022 CAVT. NO.14312/022, WITH OFFICE NOTE	MONSUR AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. D J DAS N GAUTAM	MR. K GOSWAMI (R-5) MR. J M A CHOUDHURY MR. A T SARKAR (R-5) MR. K M MAHANTA(R-5) MR. A B T HAQUE MS N BEGUM(R-5) MS M KAKOTY (R-5) MR S GAUTAM(R-5) MS. D SARMAH(R-5) SC, PWD FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 12/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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9)	MR. N BARUAH	02-12-2024	To	15-12-2024
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14)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
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26)	MR. S BAROOAH	10-12-2024	To	13-12-2024
27)	MR I HASSAN	11-12-2024	To	20-12-2024
28)	MR B PRASAD	09-12-2024	To	20-12-2024
29)	MR. S P ROY	10-12-2024	To	20-12-2024
30)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
31)	MR B D DAS	13-12-2024	To	16-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,12th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WP(C)/5476/2018 AT 10:30 A.M.	PRADIP KR. SARKAR AND 96 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. P S DEKA MR. B J TALUKDAR MR. P TALUKDAR MS A BEGUM MR. D J DAS N GAUTAM MR. D K BHAGAWATI	MR H GUPTA (CGC, R3 & R4) SC, HEALTH AND F W ASSTT.S.G.I. SC, NRHM
ORDER (STAY VACATING)				
2	I.A.(Civil)/3396/2024 FIXED in WP(C)/3319/2023	SIMASHREE BAISHYA AND 3 ORS Versus THE STATE OF ASSAM AND ORS.	MR. S N TAMULI MR. S N TAMULI MS. P K ZANNAT MR. D SARMAH MS. A BEGUM MR B KAUSHIK MS P DEKA	MR. J PATOWARY SC, HEALTH
	WITH WP(C)/3319/2023	DIMBESWAR SHARMA AND 6 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. J PATOWARY MR. D K BAIDYA MR. M S HUSSAIN	MR. S N TAMULI (R-7 to 10) MS. P K ZANNAT (R-7 to 10) MR. D SARMAH (R-6 to 10) MS. A BEGUM (R-7 to 10) MR B KAUSHIK (R-6 to 10) MS P DEKA (R-7 to 10) SC, HEALTH
ADMISSION				
3	WP(C)/7448/2019 FIXED	SYED TAFIKUDDIN AHMED Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) AND 3 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, APDCL MR D NATH, SC,APGCL(R-3 & 4)
4	WP(C)/2866/2022 FIXED	PUTUL TALUKDAR Versus THE UNION OF INDIA AND 4 ORS	MR. D P CHALIHA MR L P SHARMA MS M ROY	GA, ASSAM MR S BHARALI MR. M DAS ASSTT.S.G.I.
	WITH I.A.(Civil)/743/2024 in WP(C)/2866/2022	PUTUL TALUKDAR Versus THE UNION OF INDIA AND 4 ORS	MR. D P CHALIHA MR L P SHARMA MS M ROY	GA, ASSAM GA, ASSAM MR S BHARALI MR. M DAS

5	WP(C)/4626/2022 FIXED	SIDDIQUE ALI MOLLAH Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG MR. L M RAHMAN	SC, TRANSPORT SC, FINANCE
6	WP(C)/8061/2022 FIXED	KAKU MONI SAIKIA AND 51 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MR S GAUTAM	GA, ASSAM SC, FINANCE
7	WP(C)/1163/2023 FIXED	DEBA KANTA SARMA Versus THE STATE OF ASSAM AND 5 ORS.	MS RUKMINI BARUA MS PADMINI BARUA	SC, K A A C SC, IRRIGATION
8	WP(C)/3286/2023 FIXED	MRIDUL HAZARIKA AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	GA, ASSAM SC, HEALTH
9	WP(C)/1355/2024 FIXED	DHRITIMAN RAY MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR. N HOQUE MD. S HUDA MD. K ISLAM	GA, ASSAM MR. J HANDIQUE, SC REVENUE
WITH				
10	WP(C)/1842/2024	KISHOR KUMAR DEKA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. R PHUKAN	GA, ASSAM SC, REVENUE
11	WP(C)/2801/2024 FIXED	KALYANI DEKA HAZARIKA AND 13 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A AHMED MS. D GOSWAMI	SC, AG (A AND E) SC, HEALTH AND F W SC, FINANCE
12	WP(C)/4583/2024 FIXED	SATYENDRA NATH KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MS P SARMA	GA, ASSAM MR S P DAS SC, FINANCE
13	WP(C)/4999/2024 FIXED	SANJIB KUMAR DAS AND 22 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR R SINGHA MR T DAS MS S PATOWARY	SC, APSC SC, FINANCE
WITH				
14	WP(C)/9305/2019	BINAY KUMAR KALITA AND 10 ORS. Versus THE STATE OF ASSAM AND 61 ORS.	MR. K N CHOUDHURY MR. M AHMED	SC, APSC MR. U K NAIR(R10, R37, R38, R40-R46, R48, R50- 58, R60) MR R SINGHA (R10, R37, R38, R40-R46, R48, R50- 58, R60) SC, FINANCE
WITH				
15	WP(C)/1993/2020	GIRI KUMAR BISWAKARMA Versus THE STATE OF ASSAM AND 61 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS	MR. U K NAIR GA, ASSAM SC, APSC MR R SINGHA MR P R SARMA SC, FINANCE DEPTT.

ORDERS

16	WP(C)/7552/2018 B/O	BOKUL ACHARJEE Versus THE STATE OF ASSAM AND 3 ORS.	MR. D BARUA MRS. B CHAKRABORTY MS. K BORKATAKI	GA, ASSAM MR S P DAS (R
17	I.A.(Civil)/3310/2023 FIXED in WP(C)/7691/2022	THE UNION OF INDIA AND 4 ORS Versus FORCE NO. 034500116 CT/GD PHUKAN DEORI	DY.S.G.I.	MR. R MAZUMDAR MRS P RAI MR. R DEKA
WITH				
	WP(C)/7691/2022	FORCE NO. 034500116 CT/GD PHUKAN DEORI Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	DY.S.G.I.

18	WITH WP(C)/688/2023	CT/GD PHUKAN DEORI Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MRS S BARUAH DY.S.G.I. GA, AP
19	I.A.(Civil)/3307/2024 FIXED in WP(C)/2869/2024	KAUSHIK DAS Versus THE STATE OF ASSAM AND 12 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHJIT MENA MS D BARUAH RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	GA, ASSAM MS. M D BORA (SC, CO-OPERATIVE SOCIETIES) MS. M BHATTACHARYYA MR B CHOUDHURY MR. D UPAMANYA (SC, HEALTH DEPT.) MR. C SARMA (SC, SOCIAL JUSTICE AND EMPOWERMENT) SC, HEALTH
	WITH WP(C)/2869/2024	KAUSHIK DAS Versus THE STATE OF ASSAM AND 12 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHJIT MENA MS D BARUAH RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	GA, ASSAM MS. M D BORA (SC, CO-OPERATIVE SOCIETIES) MS. M BHATTACHARYYA MR B CHOUDHURY MR. D UPAMANYA (SC, HEALTH DEPT.) MR. C SARMA (SC, SOCIAL JUSTICE AND EMPOWERMENT) SC, HEALTH
20	WITH WP(C)/2321/2024	KAUSHIK DAS Versus THE STATE OF ASSAM AND 11 ORS	MR. FIRUZ KHAN RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH
21	I.A.(Civil)/3842/2024 B/O in Cont.Cas(C)/701/2019 WITH Cont.Cas(C)/701/2019	MAHENDRA KUMAR , I.F.S. Versus AJOY KUMAR MAZUMDAR	MR. D GOGOI MR. I BORTHAKUR	MR J KALITA
	WITH Cont.Cas(C)/701/2019	AJOY KUMAR MAZUMDAR Versus ARBIND MADHAB SINGH, I.F.S.	MR. A SHARIF MR. J KALITA MS P BARMAN MR. M ALAM	MR. P N GOSWAMI MR. A DAS
HEARING				
22	WP(C)/2491/2017	MUKUL KUMAR BORAH Versus THE LANGPI DEHANGI RURAL BANK and ANR.	MR.B D DAS MR. A J SARMA MS.R DEKA MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG MR.D THAOSEN MR.H K SHARMA	MR.K K NANDI(R- 1&2) MR. A GANGULY (r-1,2) MR.A J GHOSH(R- 1&2) MR. A DHANUKA (r-1,2)
23	WP(C)/2662/2017	UTPAL BARMAN Versus THE UNION OF INDIA and 6 ORS.	MS U DAS MR.R MAZUMDAR MRU SARMA MR.H BEZBARUAH MS.R DUTTA	C.G.C. MR.B CHAKRAVARTY(R- 1 to 4) ASSTT.S.G.I.
24	WP(C)/4161/2017	RATUL KUMAR DUTTA and 11 ORS. Versus THE STATE OF ASSAM and 7 ORS.	MR.A K PURKAYASTHA MR.S SARMA MS.M BHUYAN	GA, ASSAM SC, FINANCE
25	Review.Pet./102/2022 IN WP(C)/3894/2013 (D/O), FIXED	THE STATE OF ASSAM Versus SAILENDRA KUMAR BORA AND 25 ORS.	MR P NAYAK	MR. P P BARUAH

26 **WITH**
[Cont.Cas\(C\)/589/2016](#)

SAILENDRA KUMAR BORAH and 22 ORS
Versus
F.M. JAKIR and ORS.

MR. R SARMA
MR. S TAI

MR. H BURAGOHAIN
MR. D SAIKIA (R5)
MR. T C CHUTIA
MR. B GOSWAMI
MR. K K DUTTA (R6)
MR. B GOGOI (R5, R6)
MS. N DAS
MR P NAYAK (R5, R6)
MR D K ROY
MISS. M BORAH
MS. I KAKATI
MR. S HAZARIKA
MR. P KAKATI

27 [WP\(C\)/6098/2022](#)
FIXED

EX CN (WO/WT) JWNGSAR BRAHMA
Versus
THE STATE OF ASSAM AND 4 ORS.

MR. S BARUAH
MR. P BOIRAGI
MR. S J SARMAH

GA, ASSAM

28 [WP\(C\)/2211/2024](#)

AVATAR SINGH
Versus
THE STATE OF ASSAM AND 3 ORS

MR. B C DAS
MR D N BHATTACHARYYA

SC, APSC
SC, P H E

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31)	MR B D DAS	13-12-2024	To	16-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	WP(C)/6466/2024 FIXED	ROSIDA SULTANA Versus THE STATE OF ASSAM AND 2 ORS	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, FINANCE AND TAXATION
2	WP(C)/6467/2024 FIXED	MR ROHUL AMIN AKAND Versus THE STATE OF ASSAM AND 2 ORS	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, FINANCE AND TAXATION
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
3	Arb.P./49/2023 PART-HEARD, FIXED	BHARTIA INFRA PROJECTS LTD., Versus UNION OF INDIA AND 2 ORS.	MR. R HUSSAIN MS P SEN MR A A AHMED	MR. S S ROY DY.S.G.I.
4	WP(C)/2531/2020 FIXED	ANITA SUTRADHAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MONDAL MS. N NASRIN MR. A WAHAB MD. I H KHAN MR J ISLAM	GA, ASSAM MR H SARMA, GA,ASSAM SC, REVENUE
5	WP(C)/3621/2023 FIXED	JAHANARA BEGUM AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. S ROY	GA, ASSAM M DAS (R-5) MR. A RAHMAN (r-4)
	WITH I.A.(Civil)/2048/2024 in WP(C)/3621/2023	MESTER ALI PODDAR Versus JAHANARA BEGUM AND ORS	A RAHMAN	GA, ASSAM MS. S ROY
6	WP(C)/5527/2023	JAHANARA BEGUM AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S DUTTA MRS. S ROY MR N RAHMAN	GA, ASSAM MR. A RAHMAN SC, REVENUE
7	WP(C)/4895/2024 FIXED	ARMAAN KUMAR MAHATO Versus THE STATE OF ASSAM AND 2 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT
HEARING				
8	WP(C)/5131/2015	BIDYASING HANSE and 61 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.G C PHUKAN MR.S K SINGH MR.G UDDIN MS.P BARMAN	MR.B D DAS GA, ASSAM(R1,3) MR.H K SARMA MS. N BORDOLOI, SC, REVENUE DEPTT. SC, APGC(R5,6,7) SC, K A A C(R2,4)

9	WP(C)/7173/2015	LEDO SONALIGAON PATHAR PARICHALANA SAMITY Versus THE UNION OF INDIA and 5 ORS	MR C BARUAH MR K K MAHANTA (Sr. Advocate) MR. B BARUAH MR.P SHARMA MS N BEGUM MR S GAUTAM	GA, ASSAM ASSTT.S.G.I. SC, COAL INDIA
	WITH			
10	WP(C)/2408/2016	NORTH EASTERN COALFIELDS Versus THE STATE OF ASSAM AND 6 ORS	MR.M Z AHMED MR.A M DUTTA MR.S K SHARMA	MR K K MAHANTA (Sr. Advocate) (r-7) GA, ASSAM MR. B BARUAH MS N BEGUM (r-7) MR S GAUTAM (r-7)
11	WP(C)/3719/2017 FIXED	JITEN DEKA Versus THE STATE OF ASSAM and 4 ORS.	MR.S K BARKATAKI MR.D K NATH MS.B SHARMA	GA, ASSAM MR S KHOUND(R-5) MR.D DAS Sr.Adv.R-5
12	WP(C)/93/2020	PALLAVI MOTORS PVT. LTD. AND ANR. Versus UNION OF INDIA AND 3 ORS.	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	SC, GST
13	WP(C)/8375/2022 WITH LCR 2 FILES	RATNESWAR PATGIRI AND 4 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. M DUTTA MR. N UDDIN MS S DEV	GA, ASSAM MR. A K JAIN (R4-R12) MR. A BHATTACHARJEE, SC, REVENUE & DISASTER MANAGEMENT DEPTT. MR. H GOSWAMI (R4-R12)
	WITH			
14	WP(C)/7153/2023 CAVT. NO. 12462/023,	MD KHALIL UDDIN AND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR. B CHAKRAVARTY MR. A NATH MS. A LALA	MR. A H M R CHOUDHURY PP, ASSAM FOR CAVEATOR
15	WP(C)/6740/2023	AXIS BANK LTD Versus ENFORCEMENT DIRECTORATE AND 5 ORS	MR. P DAS	SC, ED

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27)	MR I HASSAN	11-12-2024	To	20-12-2024
28)	MR B PRASAD	09-12-2024	To	20-12-2024
29)	MR. S P ROY	10-12-2024	To	20-12-2024
30)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
31)	MR B D DAS	13-12-2024	To	16-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,12th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3808/2024	RAJU MONDAL Versus THE STATE OF ASSAM	MR M Z SHAH MD P RAHMAN	PP, ASSAM
2	Bail Appln./3809/2024	SAFIUR RAHMAN Versus THE STATE OF ASSAM	MR A K AHMED R HASSAN MS P KAKATI	PP, ASSAM
3	Bail Appln./3812/2024	ANARUL ISLAM Versus THE STATE OF ASSAM	MR M Z SHAH MD P RAHMAN	PP, ASSAM
MOTION				
4	Tr.P.(Cri.)/48/2024	GAUTAM SAIKIA Versus RUNUMI NATH	MRS M D CHOWDHURY MR N BARUAH	
5	Crl.Rev.P./497/2024	BIKRAM CHETRI Versus POONAM CHETRI	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA MR. R BHAGAWATI	
6	Crl.Pet./1159/2024 B/O	MADHURJYA GOGOI Versus THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR. S ALI MR B ISLAM	PP, ASSAM
7	Crl.Pet./1507/2024	JUPITORA GOGOI Versus THE STATE OF ASSAM AND ANR	MR. D DAS SR. ADV MR W R MEDHI MR P TALUKDAR	PP, ASSAM
8	Crl.Pet./1508/2024	JATIN BORAH Versus THE STATE OF ASSAM AND ANR	MR. D DAS SR. ADV MR W R MEDHI MR P TALUKDAR	PP, ASSAM
9	Crl.Pet./1509/2024	MOON PRAKASH TIWARI Versus THE STATE OF ASSAM AND ANR	MR. D DAS SR. ADV MR W R MEDHI MR P TALUKDAR	PP, ASSAM
10	Crl.Pet./1510/2024	DR. MITHU TERON Versus DR. JUTITARA DAS	MS. K MALAKAR MR. A BHATTACHARJEE MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	
11	Crl.Pet./1511/2024	JITUMONI DEKA Versus THE STATE OF ASSAM AND ANR	MR. D DAS SR. ADV MR W R MEDHI MR P TALUKDAR	PP, ASSAM

12	Crl.Pet./1512/2024	NUR UDDIN SHEIKH AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. N UDDIN MR. M MONDAL MR. M ISLAM MR S K CHHETRY	PP, ASSAM
13	Crl.Pet./1513/2024	KHAIRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR F HAQUE MR A ISLAM	PP, ASSAM
14	Crl.Pet./1514/2024	MUSTAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. S U AHMED MR A HAWARI	PP, ASSAM
15	Crl.Pet./1515/2024	MD. KAMRUL ISLAM CHAUDHURY Versus MUSSTT. HAJERA BEGUM CHAUDHURY @ MUSSTT. HAZIRA KHATUN	MR. B M CHOUDHURY MR. U CHOUDHURY	
16	Crl.Pet./1516/2024	MADHAB KRISHNA GOSWAMI Versus THE STATE OF ASSAM AND ANR.	MR. R MAJUMDAR MS. J GHOSH	PP, ASSAM
17	AB/3148/2024 FIXED	AMIR HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
18	AB/3250/2024 FIXED	RAM BHUSAN NUNIA Versus THE STATE OF ASSAM	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY AJMAT ALI	PP, ASSAM
19	AB/3262/2024	KANCHU MONDAL AND ANR Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
20	AB/3263/2024	ABUBAKAR SIDDIQUE @ MD ABUBAKAR SIDDIQUE AND ANR Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
21	AB/3264/2024	BABULAL NARZARY Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN ISHANI SHOME	PP, ASSAM
22	AB/3265/2024	MD AZHAR UDDIN Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
23	AB/3266/2024	GULAB KHAN @ GOLAP KHAN Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN	PP, ASSAM
24	AB/3268/2024	MINARUL ALI Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
25	AB/3269/2024	ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	PP, ASSAM
26	AB/3270/2024	DIPAK KARMAKAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. D K AGARWALA	PP, ASSAM
ADMISSION				
27	Crl.Pet./1028/2023 FIXED	SANJAY DAS Versus THE STATE OF ASSAM AND ANR	MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	MR. A K PURKAYASTHA (r-2) MR. S SHARMA (R2) PP, ASSAM
28	Crl.Pet./1067/2023 WITH LCR 2 FILES, FIXED	SWARUP CHANGKAKOTY AND 7 ORS. Versus THE STATE OF ASSAM AND ANR	MR. R PHUKAN	MR. S R GOGOI(R-2) MS B DUTTA(R-2) MR. C SARMAH(R-2) J SAIKIA (R-2) PP, ASSAM

29	Crl.A./421/2024 WITH I.A.(Crl.)/1231/2024 in Crl.A./421/2024	JOYNAL ABEDIN Versus THE STATE OF ASSAM AND ANR	MR. S RAHMAN MR. K H SAIKIA	PP, ASSAM
30	Crl.Pet./435/2024 WITH LCR 2 FILES, FIXED	JOYNAL ABEDIN Versus THE STATE OF ASSAM AND ANR GAUTAM ROY Versus THE STATE OF ASSAM	MR. S RAHMAN MR. K H SAIKIA MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	PP, ASSAM PP, ASSAM

BAIL HEARING (BA)

31	Bail Appln./3341/2024 WITH CASE RECORD(SCANNED COPY), FIXED	JUBEL AHMED Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	PP, ASSAM
32	Bail Appln./3468/2024 FIXED	RUKAN UDDIN BARBHUIYA Versus THE STATE OF ASSAM	MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG J MEDHI	PP, ASSAM
33	Bail Appln./3493/2024 FIXED	PANKAJ GOGOI Versus THE STATE OF ASSAM	MR J C GOGOI	PP, ASSAM
34	Bail Appln./3554/2024 FIXED	SRI BIKASH DEKA Versus THE STATE OF ASSAM	MR. K SINGHA MR P J PATAR M DEVI	PP, ASSAM
35	Bail Appln./3607/2024 FIXED	HIMANGSHU BAISHYA @ HIMASHU BAISHYA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

BAIL HEARING

36	AB/2348/2024 FIXED	ARUN SARKAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM
37	AB/2418/2024 FIXED	MOFIZUL ALI @ MOFIZUL HOQUE AND 4 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. H ALI B BARMAN	MD A RAHMAN (INFORMANT) P. KALITA(INFORMANT) PP, ASSAM
38	AB/2434/2024 FIXED	SANKAR DEB AND 9 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR H I CHOUDHURY MS R DEKA H YEASMIN	PP, ASSAM
39	AB/2534/2024 FIXED	ZIAUR RAHMAN Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
40	AB/2762/2024 FIXED	MD. MONOWAR HUSSAIN @ ALI Versus THE STATE OF ASSAM	MR. J KALITA	
41	AB/2768/2024 FIXED	PULEN BARMAN AND ANR Versus THE STATE OF ASSAM	MR R ISLAM MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MR. A K DAS	PP, ASSAM
42	AB/2803/2024 FIXED	MANOJ KUMAR BORDOLOI @ MONUJ KUMAR BORDOLOI Versus THE STATE OF ASSAM	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	PP, ASSAM
43	AB/2960/2024 FIXED	SOFIQL ISLAM @ SOFIQL ALI AND 4 ORS Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. RASHIDUL ISLAM	PP, ASSAM

44	AB/2981/2024 FIXED	NURUL AMIN CHOUDHURY Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA RHITUSHREE TALUKDAR	PP, ASSAM
45	AB/3021/2024 FIXED	MRINAL CHIRING @ BABUL CHIRING Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
46	AB/3101/2024 FIXED	ABDUL SALAM Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
ORDERS				
47	I.A.(CrI.)/411/2024 WITH OFFICE NOTE, LCR 5 FILES in CrI.A./124/2024	RAHEJ UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. S U AHMED MR A HAWARI	MR. S AHMED (R-2) MD M ALI (R-2) MS. M. KHATUN (R-2) MS N AKTAR (R-2) PP, ASSAM
	WITH CrI.A./124/2024	RAHEJ UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. S U AHMED MR A HAWARI	PP, ASSAM
48	I.A.(CrI.)/937/2024 WITH OFFICE NOTE, FIXED in CrI.A./8542/2024	NAGINA BORDOLOI Versus THE STATE OF ASSAM AND ANR	MS. S KATAKEY	PP, ASSAM
	WITH CrI.A./8542/2024 (Filing Number)	NAGINA BORDOLOI Versus THE STATE OF ASSAM AND ANR E	MS. S KATAKEY	
49	I.A.(CrI.)/940/2024 B/O in CrI.A./324/2024	DR SAME DUR RAHMAN Versus THE STATE OF ASSAM	MR. N D BHUYAN MR. N D BHUYAN MR P D BHUYAN MR S DUSAD MR. A. M. SIDDIQUE	PP, ASSAM
	WITH CrI.A./324/2024	DR SAME DUR RAHMAN Versus THE STATE OF ASSAM	MR. N D BHUYAN MR P D BHUYAN MR S DUSAD MR. A. M. SIDDIQUE	PP, ASSAM
50	CrI.Pet./1005/2024 B/O	MADHURJYA GOGOI Versus THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR. S ALI MR B ISLAM	PP, ASSAM
51	CrI.Pet./1106/2024 FIXED	SOUMENDU HAZRA Versus THE STATE OF ASSAM AND ANR	MRS H CHAKRABORTY MR B SINHA MR R DAS	PP, ASSAM
52	CrI.Pet./1311/2024 FIXED	MONIRUL ISLAM Versus STATE BANK OF INDIA AND ANR	M M RAHMAN	PP, ASSAM
53	CrI.Pet./1404/2024 FIXED	DR. RATUL DATTA Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM
54	CrI.Pet./1413/2024 FIXED	TECHI GODUM TARA Versus THE STATE OF ASSAM AND ANR	MR. S K DEORI	PP, ASSAM
HEARING				
55	MFA/49/2023 PART HEARD, FIXED, WITH LCR	M/S SHREERAM CHEMFOOD PVT. LTD. Versus UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	MS. K PHUKAN SC, RAILWAY

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LEAVE NOTE OF ADVOCATES FOR 12/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
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8)	MR. T N DAS	01-12-2024	To	12-12-2024
9)	MR. N BARUAH	02-12-2024	To	15-12-2024
10)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
11)	MR. B K DAS	05-12-2024	To	20-12-2024
12)	MS. P DAS	05-12-2024	To	20-12-2024
13)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
14)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
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18)	MR. D KAKOTI	06-12-2024	To	15-12-2024
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20)	MR. M SHARMA	09-12-2024	To	13-12-2024
21)	MRS. M A OZAH	09-12-2024	To	13-12-2024
22)	MR. R P SINGH	10-12-2024	To	17-12-2024
23)	MRS. A GAYAN	09-12-2024	To	13-12-2024
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31)	MR B D DAS	13-12-2024	To	16-12-2024



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[For Thursday,12th December 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 13

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/3555/2020 B/O	PRABHAT KUMAR KALITA AND 44 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA	MR. A BHATTACHARJEE, SC, PNRD P.P.DUTTA, S.C., APSC SC, FINANCE DEPTT.
ADMISSION				
2	WP(C)/7409/2022 B/O	BILAY DEB Versus THE STATE OF ASSAM AND ANR.	MR G GOSWAMI	SC, P AND R.D.
3	WP(C)/1778/2023 B/O	BIRINCHI ADHIKARY Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS	MR J CHUTIYA MS. S KEMPRAI	GA, ASSAM SC, AFDC
	WITH I.A.(Civil)/1893/2023 in WP(C)/1778/2023	BIRINCHI ADHIKARY, Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS	MS. S KEMPRAI MR J CHUTIA	SC, AFDC
4	WP(C)/4449/2023 FIXED	ABHIJIT BORA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	MR. N BORAH (r-4) MR M.J. BHARALI (r-4) SC, SEC. EDU.
	WITH I.A.(Civil)/2972/2023 in WP(C)/4449/2023	ANJANA BORAH Versus ABHIJIT BORA AND 3 ORS.	MR. N BORUAH MR M.J. BHARALI	MR. A K DUTTA SC, SEC. EDU.
	WITH I.A.(Civil)/3052/2023 in WP(C)/4449/2023	ABHIJIT BORA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	MR. N BORAH (r-4) SC, SEC. EDU.
5	WP(C)/4766/2023 FIXED	INDRAJIT DHAR Versus THE BOARD OF SECONDARY EDUCATION AND 4 ORS	MS. S B CHOUDHURY MR. S K DAS	MR. B J MUKHERJEE (r-5) MS R SAHA (r-5) SC, SEBA
6	WP(C)/1291/2024 B/O	BIPUL CHANDRA ROY Versus THE STATE OF ASSAM AND 6 ORS	MR. A A R KARIM MR. A DEB MR S RAHMAN	GA, ASSAM SC, BTC SC, REVENUE

7	WP(C)/1839/2024 B/O	SUBRATA SARKAR Versus THE UNION OF INDIA AND 3 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	MRS. A GAYAN DY.S.G.I.
8	WP(C)/2837/2024 B/O	FATEMA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM SC, AG
ORDERS				
9	Cont.Cas(C)/424/2023 B/O	ALAKA RANI PAUL Versus SIDHARTH SINGH AND 2 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	MR. A Y CHOUDHURY (R-2) MR. T A CHOUDHURY (R-3)
10	Cont.Cas(C)/565/2023 FIXED	ANIL CHANDRA SARKAR Versus NARAYAN KONWAR	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM MR. P DAIMARY MR. R. KARIM	MR B KAUSHIK
11	WP(C)/6767/2023 B/O	BIVA RANI NAG Versus UNION OF INDIA AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	C.G.C. MR. D J DAS (R-1 TO R-7) DY.S.G.I.
12	WP(C)/336/2024 B/O	MD. MUKIBUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. Z HAMMAD	GA, ASSAM
13	WP(C)/4706/2024 B/O	FAIZUL ISLAM BHUYAN Versus THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH S S AHMED	GA, ASSAM SC, FINANCE
14	WP(C)/4883/2024 B/O	SUBRATA KUMAR PAL Versus THE UNION OF INDIA AND 4 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	MR. S MITRA(R-2,3) MR. S P CHOUDHURY (R-1) MR A K BORO (R-2,3) MR. R. RAMEEZ(R-2,3) DY.S.G.I.
HEARING				
15	WP(C)/2640/2018	DWIPEN BARMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. N BARMAN MS. J BARMAN MR. D H BARUAH	GA, ASSAM MR. J SARMAH (R6) SC, GHC
16	WP(C)/4648/2018 B/A	DEBOKANTA DAS Versus UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MR. K R PATGIRI MS. C DAS MS T WAPANGLA MR. R DEKA	ASSTT.S.G.I. MS. R DEVI (SC, CGC)
WITH				
17	WP(C)/1479/2018	DEBOKANTA DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. K R PATGIRI MS C DAS	MR. C K S BARUAH, CGC. ASSTT.S.G.I.
18	WP(C)/7026/2018	SAHIDUR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K PURKAYASTHA MR. M J BARUAH MS P BARMAN	SC, SSA
19	WP(C)/2035/2019	SUBHASH CHANDRA KOCH Versus THE STATE BANK OF INDIA AND 3 ORS.	MR. M DAS MS. N SULTANA	MR. L TALUKDAR MR B DAS MRS. M DAS MR H TALUKDAR
20	WP(C)/4195/2020 B/O	DIPAK DEY Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. Y S MANNAN MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM
21	WP(C)/1046/2022	JADUBANGSH ROY @ JADUBANGSH RAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P ROY MS S DAS MR M DEB	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
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9)	MR. N BARUAH	02-12-2024	To	15-12-2024
10)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
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31)	MR B D DAS	13-12-2024	To	16-12-2024



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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Bail Appln./2856/2024	RAJIB ROY Versus UNION OF INDIA	MR. A DUTTA	SC, NCB
MOTION (BA)				
2	Bail Appln./3746/2024	SAKAN ALI @ SAKAN ALI Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
3	Bail Appln./3806/2024	ABDUS SALAM Versus THE UNION OF INDIA	MR. N N JHA MR. M UDDIN MS M SAHOO	SC, NCB
BAIL HEARING (BA)				
4	Bail Appln./2510/2024 WITH CASE RECORD(SCANNED COPY)	SAYED SHAHJADA HUSSAIN @ BABU Versus THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI MR R CHETRY MR P TALUKDAR	PP, ASSAM
5	Bail Appln./3081/2024 WITH CASE RECORD(SCANNED COPY)	JASIR UDDIN BARBHUIYA AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
6	Bail Appln./3462/2024 WITH CASE RECORD(SCANNED COPY)	ABUL KALAM AZAD Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
ORDERS				
7	FAO/86/2024 CAVT. NO.11762/024, FIXED	SUDHA DUGAR Versus CHIRANJEEB SARMA ROY	MR. A SATTAR MR R K MOUR	MR A K RAI MS. K AGARWAL MR B YADAV MS RICHA JHA FOR CAVEATOR
	WITH I.A.(Civil)/3650/2024 in FAO/86/2024	SUDHA DUGAR Versus CHIRANJEEB SARMA ROY	MR. A SATTAR MR R K MOUR	MR A K RAI MS. K AGARWAL MR B YADAV MS RICHA JHA FOR CAVEATOR

8	I.A.(Civil)/3170/2024 in MACApp./138/2020(D/O), FIXED in MACApp./138/2020	UNITED INDIA INSURANCE COMPANY LIMITED Versus JESMINA KHATUN AND 4 ORS	MR. R C PAUL	MR. F A HASSAN
	WITH I.A.(Civil)/2824/2024	JESMINA KHATUN AND 3 ORS. Versus UNITED INDIA INSURANCE COMPANY LIMITED AND ANR	MR. F A HASSAN	MR. R C PAUL
HEARING				
9	Crl.A./161/2008 PART-HEARD, LCR 1 BUNDLE, FIXED	SARAT CH. BORA Versus C B I	N DUTTA, SR. ADV. MS.B CHOUDHURY MR.S BHARALI MR.B M CHOUDHURY MR.M DAS MR.U CHOUDHURY D NEOG MS. N BHARALI MR. N K NEOG	SC, CBI
10	RSA/89/2011 WITH LCR, B/O	AJANTA KALITA Versus ON THE DEATH OF PADMADHAR CHOUDHURY HIS LEGAL HEIRS AND ORS	MR.G N SAHEWALLA MS.J BORA MSK KALITA MD.ASLAM	MR.M CHOUDHURY MR. S DEKA MR.A GOGOI MR T CHAKRABORTY MR. D CHOUDHURY MR. D CHOUDHURY
11	MFA/85/2013 WITH LCR, FIXED	M/S. SUNRISE TRADERS Versus UNION OF INDIA GM, NF RLY	MR. K P MAHESWARI MR. K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI MR. DIVYANSH RATHI	MR.A K SARKAR MS.M CHATTERJEE MSK KALITA SC, NF RLY MS.U CHAKRABORTY MS.M PHUKAN
12	RSA/260/2013 WITH LCR, FIXED	BABLA SINHA AND 3 ORS. Versus ON THE DEATH OF RANJIT NAG CHOUDHARY HIS LEGAL AND SUCCESSORS and 3 ORS.	MR. R K BHUYAN MR. R K BHUYAN MR. P K DEKA MR K SAIKIA MR A ZAMAN MR A ZAMAN MR. R RABHA MR. R RABHA	MR.A B CHOUDHURY MR G N SAHEWALLA (R- 3,4) MR. M H RAJBARBHUIYAN (R-3,4) MR.M A CHOUDHURY MR.M K SHARMA MR M SAHEWALLA (R-3,4) MS. S. TODI (R-3,4)
13	RSA/195/2015 WITH LCR, B/O	MD MOIYOB ALI Versus MD ABDUL KHALIQUE and 11 ORS	MS. R DUTTA MRM J QUADIR MR.S B LASKAR MR.S Y AHMED	MR.A R SIKDAR(R-7) MR.N AHMED(R-7) MR.M H TALUKDARR-7
14	RSA/150/2018 WITH LCR, FIXED	MD SAMSUL HAQUE LASKAR and 6 ORS Versus MD MOTIUR RAHMAN LASKAR	MR. N DHAR MR. B MALAKAR MS. K BARUAH MR. T U LASKAR MS. S DASGUPTA	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MR. K H CHOUDHURY FOR CAVEATOR
15	RSA/18/2019 WITH LCR	SRI RANJIT PAUL Versus SMT JAYANTI SENGUPTA AND 6 ORS	MR. B C DAS MR D N BHATTACHARYYA	MR. N DHAR MR. T U LASKAR FOR CAVEATOR
16	MFA/252/2019 WITH LCR, FIXED	M/S GAJENDRA RAUT Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MR. K P MAHESWARI MS. M SHARMA MR. DIVYANSH RATHI	MR. B SHARMA SC, NF RLY
17	MFA/27/2020 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD. Versus SADDAM HUSEN BARBHUYAN @ SADDAM HUSSAIN AND ANR.	MR. R C PAUL MS M BHARATI	MR A B DEY MR. S SUTRADHAR
	WITH I.A.(Civil)/1811/2020 in MFA/27/2020	UNITED INDIA INSURANCE COMPANY LTD. Versus SADDAM HUSEN BARBHUYAN @ SADDAM HUSSAIN AND ANR.	MR. R C PAUL MS M BHARATI	

18	MFA/28/2020 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD. Versus ABDUL GAFUR BARBHUYAN AND 5 ORS.	MR. R C PAUL MS M BHARATI	MR A B DEY MR. S SUTRADHAR
	WITH I.A.(Civil)/1928/2020 in MFA/28/2020	UNITED INDIA INSURANCE COMPANY LTD. Versus ABDUL GAFUR BARBHUYAN AND 5 ORS.	MR. R C PAUL MS M BHARATI	
19	RFA/18/2023 WITH LCR	INDIAN OIL CORPORATION LTD. Versus SMTI. GEETI BORA AND ANR	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. P KHATANIAR FOR CAVEATOR
	WITH CO/25/2021 in RFA/18/2023	INDIAN OIL CORPORATION LTD. Versus SMTI GEETI BORA AND ANR	MR. P KHATANIAR MS N RAHMAN	
20	MFA/22/2023 WITH MFA/24/2016 & MFA/35/2016 (BOTH ARE D/O), WITH LCR, FIXED	UNION OF INDIA AND ANR Versus M/S STAR CEMENT LIMITED.	MRS. A GAYAN	MR. K P MAHESWARI MS. M SHARMA M. KALITA DIVYANSH RATHI
	WITH I.A.(Civil)/748/2023 in MFA/22/2023	UNION OF INDIA AND ANR Versus M/S STAR CEMENT LIMITED.	MRS. A GAYAN	
21	RSA/156/2023 WITH LCR, B/O	SOMA DEB @ SOMA PAUL Versus SIB SANKAR SINGH AND 6 ORS.	MR. S D PURKAYASTHA	MRS. S ROY (r-1,2,4,5,6,7) MS A DAS (r-1,2,4,5,6,7)

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LEAVE NOTE OF ADVOCATES FOR 12/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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28)	MR B PRASAD	09-12-2024	To	20-12-2024

29)	MR. S P ROY	10-12-2024	To	20-12-2024
30)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
31)	MR B D DAS	13-12-2024	To	16-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,12th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- OLD PENDING CASES -				
1	Crl.Rev.P./331/2009 WITH LCR 3 FILES, FIXED	BISHU MUKHERJEE and ORS. Versus THE STATE OF ASSAM	MR.A S BHATTACHARJEE MR.S BHUYAN MR.K R PATGIRI MS.C DAS MR.B BARMAN MR.C PHUKAN MR.G M PAUL	MS. B SARMA, AMICUS CURIAE (R-2) PP, ASSAM
2	Crl.Rev.P./449/2009 WITH LCR 6 FILES, FIXED	SRI NALIN CHANDRA DAS Versus THE STATE OF ASSAM	MR.K AGARWAL MS.P NEOG	MR N KALITA (ADDL PP,ASSAM) PP, ASSAM ADDL PP,ASSAM
3	WITH Crl.Rev.P./396/2009	NESTOR NUTRITION'S PVT. LTD. and 3 ORS. Versus THE STATE OF ASSAM	MR. A K BHATTACHARYYA MR.K AGARWAL MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.S DUTTA	PP, ASSAM
4	Crl.Rev.P./454/2009 WITH LCR 4 FILES, FIXED	RAKESH RELAN Versus MRS SABITA VASUDEV	MR.K AGARWAL MR.B TALUKDAR MS.P NEOG	MR.S C KEYAL MR.P KATAKI MS.M DEVI MS.R BEGUM
5	Crl.A./179/2011 WITH LCR 6 FILES, P.B.-1, FIXED	ANANTA CHANGMAI and 4 ORS Versus THE STATE OF ASSAM	MR.A KHANIKAR MR. M K DAS(LEGAL AID COUNSEL) MR. M K DAS(LEGAL AID COUNSEL FOR P1) MR.B KALITA MRS.P BORA	PP, ASSAM

6	WITH Crl.A./169/2011	BIKASH CHANGMAI AND 2 ORS Versus THE STATE OF ASSAM	MR.M CHOUDHURY MR.M MAHANTA MR.B BURAGOHAIN MR.P BOIRAGI MS.B TALUKDAR MS.S GOGOI MR. M K DAS(LEGAL AID COUNSEL) MR. M K DAS(LEGAL AID COUNSEL) MR.P K MUNIR MRB B BARUAH	PP, ASSAM
7	Crl.Rev.P./412/2011 WITH LCR 2 FILES	NITAI CHANDRA SAHA and ANR. Versus THE STATE OF ASSAM	MR.A M BORA MR.D GOGOI MRS.B H KASHYAP	PP, ASSAM
8	Crl.Rev.P./414/2011 WITH LCR 4 FILES	SIBAL KISKU and ANR Versus THE STATE OF ASSAM	MR.J SARMA MS.M DEKA	PP, ASSAM
<u>MOTION (BA)</u>				
9	Bail Appln./3813/2024	SAHAJAHAN ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ A S CHOUDHURY	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
10	Bail Appln./2281/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RANJIT SINGH Versus THE UNION OF INDIA	MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR MS B KOUSHIK	SC, NCB
<u>BAIL HEARING</u>				
11	AB/1038/2024 FIXED	SRI PULIN SAIKIA Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	MR. N J DUTTA MR W R MEDHI(NAYAN JYOTI DEKA (I/O)) PP, ASSAM
12	AB/3190/2024 BA 3134/2024(D/O), FIXED	SHA JAHAN Versus THE STATE OF ASSAM	MR. M ISLAM MS. S SULTANA	PP, ASSAM
13	WITH AB/2734/2024	JOYBAR ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	MR. N UDDIN (INFORMANT) MR R ISLAM(INFORMANT) MR S K CHHETRY(INFORMANT) PP, ASSAM MS. A AKHTAR(INFORMANT)
<u>QUASHMENT</u>				
14	Crl.Pet./618/2012 WITH LCR 1 FILE	SRI ARUP JYOTI DAS Versus THE STATE OF ASSAM AND ORS	MSS CHANGKAKATI MR.A NARZERY MISS N GOGOI MS.P PATHAK MS.P BARMAN MR.J N GOGOI MRS OJAH	MS.M DAS MR A N AHMED PP, ASSAM MR.B C CHOUDHURY
15	Crl.Pet./239/2018 WITH LCR 3 FILES	NANIA RATHI @ CHANDRA PRAKASH RATHI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. B D GOSWAMI MR. S ALI MR. J C GOGOI MR. D HANDIQUE MR. K KALITA MR. R KALITA N GOGOI	PP, ASSAM MR. B KUMAR

16	Crl.Pet./255/2018 WITH LCR 6 FILES	AMAL DAS Versus THE STATE OF ASSAM AND ANR.	MD R ALI MR. A CHAUDHURY MR N J DAS MR. N MAHAJAN MR P K DAS	G UDDIN (R2) MR. A UDDIN (R2) MS. P A TALUKDAR (R2) MR N Y KONYAK (R2) PP, ASSAM
17	Crl.Pet./568/2018 WITH LCR, FIXED	BHOHIRAM DUTTA AND ANR. Versus THE STATE OF ASSAM AND ANR. (D)	MR. R K DUTTA MR. U J SAIKIA MS. N SAIKIA	MS. A DEVI(Legal Aid Counsel)(R2) PP, ASSAM
WITH				
18	Crl.Pet./82/2015	BHOHIRAM DUTTA and 2 ORS Versus THE STATE OF ASSAM and ANR	MR.R K DUTTA MR.U J SAIKIA	MR.M K NEOG(R-2) PP, ASSAM MR.M K DUTTAR-2
19	Crl.Pet./590/2018 WITH LCR 1 FILE	SRI SATYENDRA MOHAN DASTIDAR Versus THE STATE OF ASSAM AND ANR.	MR. N J CHOUDHURY MR. M CHOUDHURY MR. M MAHANTA MR. P K MUNIR	MR. B C DAS, LAC (R-2) MR B BURAGOHAIN (R2) MR. P K GOGOI (R2) MR J P KACHARI (R2) PP, ASSAM
WITH				
	I.A.(Crl.)/951/2018 in Crl.Pet./590/2018	MRS. BHANU RAJKHOWA KONWAR Versus SATYENDRA MOHAN DASTIDAR AND ANR	MR B BURAGOHAIN MR. P K GOGOI MR J P KACHARI	MR. M MAHANTA MR. M CHOUDHURY MR. P K MUNIR
HEARING				
20	Crl.Rev.P./257/2012 WITH LCR	JOGENDRA NATH SAIKIA Versus NANDESWAR GOGOI and ANR.	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYYA MS.D DUTTA	MR.T C CHUTIA MR.K K HANDIQUE MRS.S BORPATRAGOHAIN
21	Crl.Rev.P./596/2012 WITH LCR 4 FILES, FIXED	AJOY KR. VISWAKARMA Versus THE UNION OF INDIA	MR.B M CHOUDHURY MR.P KALITA MRS.A BHATTACHARYYA	PP, ASSAM
22	Crl.Rev.P./428/2013 WITH LCR 3 FILES, FIXED	AZIZUL ISLAM @ AZIZUL HOQUE and 2 ORS. Versus THE STATE OF ASSAM	MR. N DEKA, AMICUS CURIAE MS.R RONGMAI MR.R DEV MR.R DHAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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31)	MR B D DAS	13-12-2024	To	16-12-2024



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[For Thursday,12th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
1	AB/2693/2024 FIXED	SUBHASHI DAS Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
2	AB/2863/2024 FIXED	DEVA DOLEY @ DEBA DOLEY Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM MR. H KAKATI	PP, ASSAM
3	AB/3049/2024 FIXED	HABIJUR RAHMAN Versus THE STATE OF ASSAM	MR. A I ALI H KULI	PP, ASSAM
HEARING				
4	Crl.Pet./44/2022 PART-HEARD, LCR 1 FILE, FIXED	NIBRITY DASGUPTA AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR A DASGUPTA MS. A S BAIDYA MR K BISWAKARMA MS B DEVI	MR G SAHEWALLA (R-2) MR G N SAHEWALLA (r-3,4) MR M SAHEWALLA (R-2) MR M SAHEWALLA (R-2) MR H K SARMA (R-2) MR H K SARMA (R-2) MS T J SAHEWALLA (R-2) MS T J SAHEWALLA (R-2) ASSTT.S.G.I.
5	Crl.A./220/2023 1 Y 9 M 16 D :PART-HEARD, WITH LCR 3 FILES, FIXED	DILIP ROY Versus THE STATE OF ASSAM AND ANR.	MR. B BARMAN MRS P P BORAH MR. P K DAS	PP, ASSAM

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31)	MR B D DAS	13-12-2024	To	16-12-2024



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2:00 PM to 4:30 PM

[For Thursday,12th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/3261/2024	BARIK ALI AHMED Versus THE STATE OF ASSAM	MR. M K HUSSAIN MR. M ALOM	PP, ASSAM
ORDERS				
2	I.A.(CrI.)/412/2023 WITH LCR 4 FILES, FIXED in CrI.A./170/2023	MENSING TERANG Versus THE STATE OF ASSAM AND ANR.	MR. M SARANIA MS. C NEWME MR A SARANIA MR B K BARUAH	PP, ASSAM
	WITH CrI.A./170/2023	MENSING TERANG Versus THE STATE OF ASSAM AND ANR.	MR. M SARANIA MS. C NEWME MR A SARANIA MR B K BARUAH	MR. J K GOSWAMI (r-2) MR. J BARMAN (r-2) MR D J BORO (r-2) PP, ASSAM
3	CrI.Pet./633/2024 B/O	CHANDRA KANTA DUARAH Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA C SARMA V KHAKHALARY	PP, ASSAM
4	CrI.Pet./1340/2024 FIXED	KANAK BORO Versus JOGEN BORO AND ANR	MR. A SAYED MR. S K TALUKDAR MS. S T BOKTH T R OVUNG	PP, ASSAM
HEARING				
5	CrI.A./293/2022 (AS FIRST ITEM), WITH LCR 3 FILES, FIXED	ALI HUSSAIN @ DUKHIYA Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(CrI.)/704/2022 in CrI.A./293/2022	ALI HUSSAIN @ DUKHIYA Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
6	CrI.A./121/2012 WITH LCR 1 BUNDLE, P.B.-1, FIXED	MADHAB BORTHAKUR Versus THE STATE CBI	MR.K AGARWAL MS.M DEY	PP, C.B.I.
	WITH CrI.M.C./254/2013 in CrI.A./121/2012	MADHAB BORTHAKUR Versus TH STATE C.B.I.	MR.K AGARWAL MR.M DEY	MR.A C BURAGOHAIN SC, CBI
7	CrI.A./163/2017 WITH OFFICE NOTE, LCR 4 FILES	JAHIR UDDIN LASKAR Versus THE STATE OF ASSAM and ANR	MRM J QUADIR MR.S Y AHMED	PP, ASSAM

8	Crl.Rev.P./165/2018 WITH LCR 4 FILES	KANAK CHANDRA BORDOLOI Versus STATE OF ASSAM AND ANR.	MR. A SARMA MR. B CHOUDHURY MR. K KALITA MR. S CHOWDHURY	MR. D SAIKIA (R2) MR. B PHUKAN (R-2) MR. B DEKA (R2) MR. M K DAS (R-2) MR. P M KALITA (R2) MS. B CHETRY (R-2) S J DUTTA (R-2) PP, ASSAM
9	Crl.Rev.P./436/2019 WITH LCR 5 FILES	INDRAJIT CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. S K JAIN MR T CHHETRI	MR S KHOUND MR H K NATH MR. M K DAS (R-2) MS. N BORAH MS. B CHETRY (r-2) S J DUTTA (R-2) PP, ASSAM
10	Crl.Rev.P./439/2019 WITH LCR 2 FILES	GANESH MAJUMDAR Versus SREEKANTA PATHAK	DR. N DEKA MR N AHMED	MR. R SARMA MS. S D SAIKIA MR. P M KALITA
	WITH			
11	Crl.Rev.P./542/2022	SREEKANTA PATHAK Versus THE STATE OF ASSAM AND ANR.	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	DR. N DEKA MS. S DAS PP, ASSAM
12	Crl.Rev.P./12/2020 WITH LCR 4 FILES, FIXED	TAPADHIR KANTI DAS Versus THE STATE OF ASSAM AND ANR.	MR. M H RAJBARBHUIYAN MS. S RASUL	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM PP, ASSAM
13	Crl.A./97/2022 WITH LCR 3 FILES, P.B.-1, FIXED	THE STATE OF ASSAM Versus RAJEN SAIKIA AND ANR	MR. B B GOGOI	MR. U C RABHA(R-1) MR P KATAKI(R-2) MR. U N CHETIA(R-1) MR S MATAK(R-1) MRS R BEGUM(R-2) MRS. M D BORUAH(R-2)
14	Crl.Rev.P./550/2022 WITH LCR 1 FILE, B/O	MANOJ SHARMA Versus THE STATE OF ASSAM AND ANR	MR. S K SINGH MR B PUSHILAL	MS B R A SULTANA (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
15	CRL.A(j)/49/2023 <u>5 Y 1 M 24 D</u> :WITH LCR 4 FILES AND P.B.	BULBUL BHUMIJ Versus THE STATE OF ASSAM	MR. KAUSTUV PRAKASH PATHAK (AMICUS CURIAE)	MS. M K BROWN, AMICUS CURIAE R-2 PP, ASSAM
16	Crl.A./75/2023 <u>6 Y 4 M 26 D</u> :WITH LCR 2 FILES	IRUNGBAM ANIL MEETEI Versus THE UNION OF INDIA AND ANR.	MR. N H BARBHUIYA	MR. S C KEYAL, S.C., NCB ASSTT.S.G.I.
	WITH I.A.(Crl.)/165/2023 in CrI.A./75/2023	IRUNGBAM ANIL MEETEI Versus THE UNION OF INDIA AND ANR	MR. N H BARBHUIYA	MR. S C KEYAL, S.C., NCB ASSTT.S.G.I.
17	Crl.A./197/2023 WITH LCR 2 FILES, FIXED	SARAT BARMAN Versus THE STATE OF ASSAM AND ANR.	MR J KALITA	MR M SAHEWALLA (r-2) MS. S. TODI (r-2) MS T J SAHEWALLA (r-2) PP, ASSAM
18	Crl.Rev.P./306/2023 WITH LCR 2 FILES, FIXED	BHABEN HALOI Versus JUMI BAISHYA	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR M SAHEWALLA MS T J SAHEWALLA	MR D CHOUDHURY MRS A K CHOUDHURY MR M CHOUDHURY
19	Crl.Rev.P./524/2023 WITH LC 3 FILES, FIXED	FARID UDDIN LASKAR Versus MANJUR ALOM LASKAR	MR. J LASKAR	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY

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LEAVE NOTE OF ADVOCATES FOR 12/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
8)	MR. T N DAS	01-12-2024	To	12-12-2024
9)	MR. N BARUAH	02-12-2024	To	15-12-2024
10)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
11)	MR. B K DAS	05-12-2024	To	20-12-2024
12)	MS. P DAS	05-12-2024	To	20-12-2024
13)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
14)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
15)	MR. M U MAHMUD	04-12-2024	To	12-12-2024
16)	MR B K SARMA	05-12-2024	To	13-12-2024
17)	MR. S SINHA	05-12-2024	To	20-12-2024
18)	MR. D KAKOTI	06-12-2024	To	15-12-2024
19)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
20)	MR. M SHARMA	09-12-2024	To	13-12-2024
21)	MRS. M A OZAH	09-12-2024	To	13-12-2024
22)	MR. R P SINGH	10-12-2024	To	17-12-2024
23)	MRS. A GAYAN	09-12-2024	To	13-12-2024
24)	MR J ISLAM	10-12-2024	To	24-12-2024
25)	MR. H BURAGOHAIN	10-12-2024	To	12-12-2024
26)	MR. S BAROOAH	10-12-2024	To	13-12-2024
27)	MR I HASSAN	11-12-2024	To	20-12-2024
28)	MR B PRASAD	09-12-2024	To	20-12-2024
29)	MR. S P ROY	10-12-2024	To	20-12-2024
30)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
31)	MR B D DAS	13-12-2024	To	16-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Cont.Cas(C)/426/2020 FIXED	KRISHNA GOGOI Versus BIMALA DEVI SAHEWALLA	MRS. B GOGOI MR. M K SHARMA	MR G N SAHEWALLA MR. P DEKA MR H K SARMA MR. M SAHEWALLA
2	WITH WP(C)/1795/2019	SMT. BIMALA DEVI SAHEWALLA Versus THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MR. M SAHEWALLA	MR B D DAS (SR. COUNSEL) GA, ASSAM MR. A C BURAGOHAIN (R4) MRS. B GOGOI MR. H. BURAGOHAIN (R4) MR. A SARMAH MR. M K SHARMA MS. R M DEKA (SC, JORHAT MUNICIPAL BOARD)
3	WITH I.A.(Civil)/1780/2019 in WP(C)/1795/2019	KRISHNA GOGOI Versus BIMALA DEVI SAHEWALLA AND 3 ORS	MR H BURAGOHAIN MR. A C BURAGOHAIN	GA, ASSAM MR. A CHETIA MD. ASLAM
3	WP(C)/319/2024 FIXED	RAKESH SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	SR. GA, ASSAM
4	WITH WP(C)/6053/2023	RAKESH SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	GA, ASSAM
HEARING				
5	WP(C)/2712/2015 PART-HEARD, WITH AFFIDAVIT FILE, FIXED	THE BIZARI VENEER and SAW MILLS LTD. Versus THE UNION OF INDIA and 9 ORS	MR.R HUSSAIN MS.G SUTRADHAR MS.S DAS	GA, ASSAM(R2, 7 -10) MR.Y DOLOIR- 7-10 C.G.C. MR.B CHAKRAVARTY(R- 1&3to6) MR J CHUTIA, SC, KAAC ASSTT.S.G.I.(R1, 3-6) ADDL. AG, ASSAM
6	WP(C)/3546/2014	MEGHA TECHNICAL and ENGINEERS PVT.P LIMITED Versus THE STATE OF ASSAM AND 3 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.R DUBEY

7	WITH WP(C)/1224/2014	MANIK CHAND and SONS JEWELLERS PVT. LTD. and ANR. Versus THE STATE OF ASSAM AND 3 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY	MR.S SAIKIA SC, TAXES
8	WP(C)/4679/2014 WITH WP(C)/7633/2015 (D/O)	TARUN CHANDRA GAYAN and 7 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.S BORA MR.P K GARODIA MS.P SARMA	MR.B D KONWAR MR.P J PHUKAN GA, ASSAM MR.R BARUAH(R-6) MR.R KALITA MR.N M DUTTA(R-6) MR.R SALOI MR.P KAKATI MR.S C KHOUND(R-6) SC. P.C. BOARD, ASSAM
9	Review.Pet./75/2016 IN WP(C)/7687/2015 (D/O)	SMTI TRIPTI KALITA and 4 ORS Versus THE STATE OF ASSAM and 5 ORS	MR.A K PURKAYASTHA MR.S SHARMA	MR.P D NAIR(R-6) MR G ALAM(R-6) MR.H ROHMANR-6 SC, P H E MR.D NAG(R-6)
10	WP(C)/6963/2016	JAYANTA SARMAH Versus LIFE INSURANCE CORPORATION OF INDIA and 3 ORS	MR.D DAS MRB KAUSHIK MR.K TADO	MR.S P CHOUDHURY
11	WP(C)/6349/2017	JAKIRUDDIN AHMED Versus THE STATE OF ASSAM and 8 ORS.	MR.A GANGULY MR.A DHANUKA MR.A DUTTA	MR. S BORA (CGC, R-8) MR. R BORPUJARI (SC, REVENUE DEPT.) MR.S S ROY(C.G.C. (R - 8)) MR.B GOGOI(SC, HEALTH DEPT. (R - 6, 7 & 9)) MR. D NATHGA, ASSAM, R - 1-5 MS. D D BARMAN (ADDL. SR. GA)
12	I.A.(Civil)/1787/2018 in WP(C)/3566/2017	SRI MALLAIAH MARAIAH NAYAKA Versus FOOD CORPORATION OF INDIA AND 4 ORS.	MR. A D GUPTA MR. B DAS MR. R SARKAR	MR. P K ROY
	WITH WP(C)/3566/2017	MALLAIAH MARAIAH NAYAK Versus FOOD CORPIRATION OF INDIA and 4 ORS.	MR.A DASGUPTA MR.B DAS MS.B DAS	MR. P K ROY MR. S K CHAKRABORTY ASSTT.S.G.I. MS.R DEVI SC, F C I
	WITH I.A.(Civil)/578/2018 in WP(C)/3566/2017	MALLAIAH MARAIAH NAYAK Versus FOOD CORPORATION OF INDIA AND 4 ORS	MR A DASGUPTA MS. B DAS MR. R SARKAR MR. B DAS	MR. P K ROY SC, F C I
13	WP(C)/7925/2018	DHARMESWAR DEKA AND 11 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. M SARMA MR. M K CHOUDHURY	GA, ASSAM
14	WP(C)/4982/2019	NO. 170812557 CONS/G/D/ RAJU KUMAR RAY Versus THE UNION OF INDIA AND 3 ORS	MR D DAS MR H BEZBARUA	MS. B SARMA ASSTT.S.G.I.
15	WP(C)/46/2020	ASI/CLK MOMOTU RAM RAY Versus THE STATE OF ASSAM AND 6 ORS.	K. KALITA MR. K R PATGIRI MR. M KHAN MS. P CHAKRABORTY	GA, ASSAM
16	WP(C)/1056/2021	KANAK CHANDRA MEDHI Versus THE STATE OF ASSAM AND 2 ORS.	MR. S P ROY MS S DAS	MR. S DUTTA (R-3) SC, HEALTH AND F W

17	WP(C)/2192/2021	CHANDRAMA KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR H DAS R BORUAH	GA, ASSAM MR M H AHMED (r-6) I AMIN (r-6) MS. N SULTANA (R NO.6)
18	WP(C)/3437/2023 FIXED	GANESH CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR H K DAS MR. M P SARMA MR. M P SARMA MR. A BORO MR A CHAKRABORTY MR A CHETIA	GA, ASSAM
19	WITH WP(C)/5971/2023	GANESH CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MS. L DAS MR H K DAS MR. M P SARMA MR. M P SARMA MR A CHAKRABORTY MR A CHAKRABORTY	GA, ASSAM M M RAHMAN (r-7)

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LEAVE NOTE OF ADVOCATES FOR 12/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
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28)	MR B PRASAD	09-12-2024	To	20-12-2024
29)	MR. S P ROY	10-12-2024	To	20-12-2024
30)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
31)	MR B D DAS	13-12-2024	To	16-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,12th December 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP(IO)/153/2024 PART-HEARD, FIXED	DASARATH PRASAD Versus NAZRUL HUSSAIN AND 3 ORS	MR. S K SINGH MR. A GANGULY MR. A DHANUKA	
2	Mat.App./24/2024	XXXXXXX Versus XXXXXXX	MR. K R PATGIRI MR. B GOGOI MS CHITRALEKHA DAS MS K BARMAN	
3	MFA/33/2024	ORIENTAL INSURANCE COMPANY LTD. Versus MOHIRAM KALITA AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR	
4	MFA/37/2024	KIMI BASBOR @ KIMI DOOM Versus THE UNION OF INDIA . E	MR J MOLLAH MRS. A BHANU MS. S P DAS	MR. C K S BARUAH DY.S.G.I.
5	MFA/40/2024	ANOWARA KHATUN Versus THE UNION OF INDIA H	MS J KALITA	DY.S.G.I.
6	MFA/42/2024	MONMONI CHETRY AND 2 ORS. Versus M/S B K AGENCY AND ANR B	MR. U DUTTA MR. B. KUMAR MR. M B ISLAM	MS. R D MOZUMDAR MS. C MOZUMDAR (r-2) MR. S P SHARMA (r-2)
7	MFA/47/2024	THE NEW INDIA ASSURANCE CO. LTD. Versus SABITRI DEVI AND ANR. B	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	
	WITH I.A.(Civil)/2371/2024 in MFA/47/2024	THE NEW INDIA ASSURANCE CO. LTD. Versus SABITRI DEVI AND ANR. B	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	MR SISHIR DUTTA
8	FAO/89/2024	THE KAMRUP INDUSTRIAL GASES LTD Versus THE INDIAN OIL CORPORATION LTD AND ANR	MR G N SAHEWALLA MD ASLAM MR H K SARMA MS K SARMA	
	WITH I.A.(Civil)/3877/2024 in FAO/89/2024	THE KAMRUP INDUSTRIAL GASES LTD Versus THE INDIAN OIL CORPORATION LTD AND ANR	MR G N SAHEWALLA MD ASLAM MR H K SARMA MS K SARMA	
9	Crl.Pet./599/2024 WITH LCR 1 FILE, 1PARTHEARD	PABITRA KUMAR HIRA Versus THE STATE OF ASSAM AND ANR	MS. RUKMINI BARUA MS. PADMINI BARUA	MR D TALUKDAR (R-2) MR P CHOUDHURY(R-2) MR H K NATH(R-2) PP, ASSAM

10	MACApp./630/2024	SRIMATI UJJAYINI DEY AND 2 ORS Versus BHOLA SARKAR AND 2 ORS	DR. U BARUAH MR. A BHATTACHARYYA	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
11	RSA/110/2022 WITH LCR	ON THE DEATH OF RAMESH CHANDRA PAUL HIS LEGAL HEIRS INA RANI DEB AND ORS. Versus ON THE DEATH OF NALINI MOHAN PAUL HIS LEGAL HEIRS NABENDU PAUL AND ORS.	MR. S D PURKAYASTHA MS. S PHUKAN	DR G J SHARMA (r-1 to 8) MR S NATH (r-1 to 8)
	WITH I.A.(Civil)/1922/2022 in RSA/110/2022	ON THE DEATH OF RAMESH CHANDRA PAUL HIS LEGAL HEIRS INA RANI DEB AND ORS. Versus ON THE DEATH OF NALINI MOHAN PAUL HIS LEGAL HEIRS NABENDU PAUL AND ORS.	MR. S D PURKAYASTHA MS. S PHUKAN	
12	RSA/40/2024	NUR ISLAM AND 18 ORS. Versus SUBAR UDDIN	MR B KAUSHIK MR. P BORAH MR. S HAZARIKA MR S SARMAH MS A M DCOSTA	
	WITH I.A.(Civil)/644/2024 in RSA/40/2024	NUR ISLAM AND 18 ORS. Versus SUBAR UDDIN	MR B KAUSHIK MR. P BORAH MR. S HAZARIKA MR S SARMAH	
13	RSA/46/2024	IBRAHIM MULLA AND 5 ORS Versus MOTLEB ALI AND 2 ORS	MR. B CHOWDHURY	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN
14	RSA/139/2024	ON THE DEATH OF MD. HASEN ALI HIS LEGAL HEIRS KATBANU BIBI AND ORS. Versus RAFIKUL ISLAM AND 4 ORS.	MR. A GANGULY MR. A DHANUKA	
15	RSA/233/2024	NAUSHAD ALI AND 6 ORS Versus HASEN ALI AND 41 ORS	MR. R SARMA MS. D GOGOI	
<u>ORDERS</u>				
16	MFA/50/2003	M/S ORIENTAL INSURANCE CO. LTD Versus MD ABDUL NOOR and ANR	MR.K K DEY MR.D SUR MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA MS.S S CHOUDHURY	
	WITH MC/3011/2010 in MFA/50/2003	M/S ORIENTAL INSURANCE CO. LTD Versus MD ABDUL NOOR and ANR	MR KK DEY	
17	MA(S)/1/2010 WITH LCR	KELENG PATOR Versus GHANA KANTA SAMUA	MR.Z MUKIT MR.A SATTAR MISSN BARMAN MR.P SINGH	MR.K K DEY MR.M CHIRING MR.D C C PHUKAN
18	MFA/13/2013	NATIONAL INSURANCE CO. LTD. Versus DEWANTI DEVI and ORS	MR.B C DAS MR.R C PAUL MISS.S ROY	

19	MC/1651/2013 in MAC App SL. NO. 203287/2013	LABANYA RAJBONGSHI, Versus THE NEW INDIA ASSURANCE CO. LTD. and 5 ORS,	MR S C PANDIT MR.M KALITA MR.J KALITA MD S ULLAH	MR.K BARMAN MR.A TALUKDAR(R-1(I)) MS.L SHARMA(R-1(I)) MR.A J SAIKIA MR.K K BHATTA(R-1(I)) MR.N AHMED MR.M AHMED MR.J JOHN(R-1(I)) MR.M H TALUKDAR MR.A PHUKAN MR.U K DUTTA MR.K BORA MRN BHUYAN MR.A BHARALI
20	I.A./1739/2016 in RSA/268645/2016	MD. SURUJ ALI Versus MD. OSMAN MULLAH and 10 ORS,	MR.J AHMED MR.S ISLAM MS.S KALITA MR A HAQUE MS.P HUSSAIN	MR.T ISLAM(R- 1&3) MS.B BAISHYA(R- 1&3) MS.F AHMED R- 1and3 MS.I KEITZAR(R- 1&3)
	WITH RSA/268645/2016 (Filing Number)	MD SURUJ ALI Versus MD OSMAN MULLAH and 10 ORS	MR.J AHMED MR.S BORTHAKUR MR. P K BORAH MR.S ISLAM	
21	RFA/87/2018	ASOMI INDUSTRIES PRIVATE LTD Versus PRAYAG INFOTECH HI-RISE LTD AND 2 ORS	MR. S P ROY MR A K RAI MS. N RAI	MR. T J MAHANTA(R-2) MR. S S S RAHMAN (R-2) MR. M R SODIAL(R-2) MR S AHMED(R-2) MS S Z HAYAT(R-2) H. BHARALI(R-2) MS B H SHIRIN(R-2)
	WITH I.A.(Civil)/2671/2018 in RFA/87/2018	ASOMI INDUSTRIES PRIVATE LTD Versus PRAYAG INFOTECH HI-RISE LTD AND 2 ORS	MR. S P ROY MR A K RAI MS. N RAI	
	WITH I.A.(Civil)/2672/2018 in RFA/87/2018	ASOMI INDUSTRIES PRIVATE LTD Versus PRAYAG INFOTECH HI-RISE LTD AND 2 ORS	MR. S P ROY MR A K RAI MS. N RAI	
22	I.A.(Civil)/4013/2018 in MACApp./40/2012	PRIOM CHOUDHURY, Versus MD. ABDUL TAKIR BARLASKAR and 2 ORS,	MR. M TALUKDAR MR. A SHAKIL	
	WITH I.A.(Civil)/4012/2018	PRIOM CHOUDHURY, Versus MD. ABDUL TAKIR BARLASKAR AND 2 ORS.,	MR. M TALUKDAR MR. A SHAKIL	
23	I.A.(Civil)/1891/2020 RSA 101/2008(D/O) in RSA/101/2008	UMESH CH. PATHAK Versus SANTOSH BASAK AND 4 ORS	MR. B C DAS MR. U DUTTA	
	WITH I.A.(Civil)/1892/2020	UMESH CH. PATHAK Versus SANTOSH BASAK AND 4 ORS	MR. B C DAS MR. U DUTTA	
24	RSA/92/2021	BHABANI RAJKHUWA AND 5 ORS. Versus DIBAKAR RAJKHOWA AND 5 ORS.	MR. R SARMA MR. D M NATH MR D HAZARIKA MR A HUSSAIN	
25	RSA/113/2021 WITH LCR	ON THE DEATH OF AMAL DAS HIS HEIRS AND LEGAL REPRESENTATIVES NAMELY 1.1) SMT. SARADA DAS Versus SMTI. PARUL DAS AND ANR	MR. A C SARMA MR G BHARADWAJ MR B DEORI	
26	I.A.(Civil)/2184/2021 in RSA/10830/2021	ALI HUSSAIN Versus ON THE DEATH OF MD. MOBARAK HOQUE HIS LEGAL HEIRS	MR. A HUSSAIN MR. A MOBARAQUE	MR. A A R KARIM

	WITH RSA/10830/2021 (Filing Number)	ALI HUSSAIN Versus MOBARAK HOQUE B	MR. A MOBARAQUE	
27	RFA/29/2022	ON THE DEATH OF JUGURI GUWALA , HER LEGAL HEIRS 1.1) SRI KRISHNA GUWALA Versus THE STATE OF ASSAM AND 47 ORS.	L K BORAH MR S K SARKAR MRS V L BHATTACHARJEE MR BHARGAV DAS MS R KALITA	GA, ASSAM MR. A R MEDHI (R-29) MR. K M HALOI (r-34) MR. U K DAS (r-34) MR G J SAIKIA (r-25) MR S DAS (r-25)
28	I.A.(Civil)/3248/2022 in RSA/10229/2022	BHASAN MANDAL AND 3 ORS. Versus KIRANBALA BORO AND ORS.	MR. A K PURKAYASTHA MR. S SHARMA MS M BHARATI	
	WITH RSA/10229/2022 (Filing Number)	BHASAN MANDAL AND 3 ORS. Versus KIRANBALA BORO AND ORS. F	MR. A K PURKAYASTHA	
29	I.A.(Civil)/3851/2022 in RSA/213/2017	MD JALAL UDDIN and 6 ORS Versus ON THE DEATH OF MD JAINAL ABEDIN	MR A HUSSAIN	MR. B K BHAGAWATI
	WITH RSA/213/2017	ON THE DEATH OF MD JAINAL ABEDIN HIS LEGAL HEIRS NURJAHAN BEGUM AND ORS Versus MD JALAL UDDIN and 6 ORS	MR.B K BHAGAWATI MS.A CHAKRABORTY	MR.A BHATTACHARJEE MR. R SARMA (r-1 to 7) MR D HAZARIKA (r-1 to 7) MR.D MAHANTA MR A HUSSAIN (r-1 to 7) MS.P BHATTACHARJEE
30	I.A.(Civil)/35/2023 in RSA/199/2005	ON THE DEATH OF GOLAP PRASAD SAHU HIS LEGAL HEIRS SMTI SUBHADRA SAHU AND 3 ORS Versus SATDEO GUPTA AND ORS	MR.D K KATAKEY	
	WITH RSA/199/2005	ON THE DEATH OF GOLAP PRASAD SAHU HIS LEGAL HEIRS SMTI SUBHADRA SAHU WIFE AND ORS Versus SATDEO GUPTA AND ORS	MR B SINHA MR.D K KATAKEY	MR.T J MAHANTA MR.N BARUA MR.P K DEKA MR.R SARMA MR.H DEKA MR.M HUSSAIN
	WITH I.A.(Civil)/37/2023 in RSA/199/2005	ON THE DEATH OF GOLAP PRASAD SAHU HIS LEGAL HEIRS SMTI SUBHADRA SAHU AND 3 ORS Versus SATDEO GUPTA AND ORS	MR.D K KATAKEY	
	WITH I.A.(Civil)/39/2023 in RSA/199/2005	ON THE DEATH OF GOLAP PRASAD SAHU HIS LEGAL HEIRS SMTI SUBHADRA SAHU AND 3 ORS Versus SATDEO GUPTA AND ORS	MR.D K KATAKEY	
31	I.A.(Civil)/2850/2023 in RSA/10474/2023	PRABHULAL SHARMA AND ORS. Versus ON THE DEATH OF RAJMANGAL DUBEY HIS LEGAL HEIRS 1.1 SARASWATI DEVI AND ORS.	JYOTISH DAS MS P DEY MS. P AGARWALA	MR N BARUAH (R- 1 to 3) MS. P JINDAL (r-5,6,7,8,9)
	WITH RSA/10474/2023 (Filing Number)	PRABHULAL SHARMA AND ORS. Versus ON THE DEATH OF RAJMANGAL DUBEY HIS LEGAL HEIRS SARASWATI DEVI AND ORS. A	JYOTISH DAS	
	WITH I.A.(Civil)/10475/2023 (Filing Number)	PRABHULAL SHARMA AND ORS. Versus ON THE DEATH OF RAJMANGAL DUBEY HIS LEGAL HEIRS SARASWATI DEVI AND ORS. A	JYOTISH DAS	
32	I.A.(Civil)/3572/2023 in RSA/12948/2023	RAJU HAZARIKA AND 3 ORS Versus DIPU HAZARIKA	MR A DASGUPTA MS B DAS MR J K SHARMA	

	WITH RSA/12948/2023 (Filing Number)	RAJU HAZARIKA AND 3 ORS Versus DIPU HAZARIKA E	MR A DASGUPTA	
33	RSA/64/2024 WITH LCR	SMTI. BHANUMATI KALITA Versus ON THE DEATH OF KALICCHARAN NATH, HIS LEGAL HEIRS AND ORS	MR. R K BHUYAN MR. S A HUSSAIN MR D J HALOI	MR. S K SAHARIAH (R- 1.2,1.3,1.4,1.5,1.6) MR. C SHARMA(R- 1.2,1.3,1.4,1.5,1.6)
34	RSA/108/2024 WITH LCR	FWISALI NARZARY @ FWISALI BASUMATRY AND ANR Versus JOYBIR BASUMATARY	MR. A C SARMA MR G BHARADWAJ MR G BHARADWAJ MR B DEORI MR N BRAHMA	MR. B J MUKHERJEE MS R SAHA
35	I.A.(Civil)/205/2024 in RSA/15816/2023	ISLAM UDDIN Versus SAHIDA SULTANA	MR. A T SARKAR MR. A MOBARAQUE MR S HUSSAIN S A AKIB	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM
	WITH RSA/15816/2023 (Filing Number)	ISLAM UDDIN Versus SAHIDA SULTANA E	MR. A T SARKAR	
36	I.A.(Civil)/962/2024 in RSA/148/2007	TAIRUNNESSA KHATUN and ORS Versus MUST. BEGUM BIBI and ORS	A K TALUKDAR	MR. J PAUL
	WITH RSA/148/2007	TAIRUNNESSA KHATUN and ORS Versus MUST. BEGUM BIBI and ORS	A M MAZUMDAR A K TALUKDAR S ISLAM F K R AHMED	J PAUL B SARKAR
	WITH MC/1711/2009 in RSA/148/2007	TAIRUNNESSA KHATUN and ORS Versus MUST. BEGUM BIBI and ORS	A M MAZUMDAR A K TALUKDAR F K R AHMED S ISLAM	MS.J PAUL MR.P SEN MRB SARKAR
	WITH I.A.(Civil)/961/2024 in RSA/148/2007	TAIRUNNESSA KHATUN and ORS Versus MUST. BEGUM BIBI and ORS	A K TALUKDAR	MR. J PAUL
	WITH I.A.(Civil)/964/2024 in RSA/148/2007	TAIRUNNESSA KHATUN and ORS Versus MUST. BEGUM BIBI and ORS	A K TALUKDAR	MR. J PAUL
37	I.A.(Civil)/3194/2024 in RSA/87/2020	ON DEATH OF SRI MADAN BHUMIJ HIS LEGAL HEIRS - MONI BHUMIJ AND 14 ORS. Versus ON THE DEATH OF KAILASH CH. PAREKH	MR. S D PURKAYASTHA	MR A B DEY MR. S SUTRADHAR
	WITH RSA/87/2020	ON DEATH OF SRI MADAN BHUMIJ HIS LEGAL HEIRS - MONI BHUMIJ AND 14 ORS. Versus KAILASH CH. PAREKH	MR. S D PURKAYASTHA MS. S PHUKAN	MR A B DEY MR. S SUTRADHAR
38	I.A.(Civil)/3205/2024 in RSA/116/2024	RAJAT GHOSH Versus ON THE DEATH OF BIJITENDRA NARAYAN PAUL @ BIJIT NARAYAN PAUL HIS LEGAL HEIRS BIJOY PAUL AND ORS E	MR SISHIR DUTTA MR S DUTTA	
	WITH RSA/116/2024	RAJAT GHOSH Versus ON THE DEATH OF BIJITENDRA NARAYAN PAUL @ BIJIT NARAYAN PAUL HIS LEGAL HEIRS BIJOY PAUL AND ORS	MR SISHIR DUTTA MR. A BISWAS MS S MOCHAHARI MR S DUTTA	
39	I.A.(Civil)/3444/2024 in RSA/174/2011	ON THE DEATH OF HARI PRASAD SARMA Versus MUKUNDA SARMA,	MR. P K ROY MR. S K CHAKRABORTY	MR. K SARMA

	WITH RSA/174/2011	HARI PRASAD SARMA and ANR, Versus MUKUNDA SARMA,	MR.P K DEKA MR.J K PARAJULI MR.N RAJKHOWA MR.M BURAGOHAIN	MR.K SARMA MR.S SARMA MD.A HUSSAIN MR.D DAS
	WITH I.A.(Civil)/3445/2024 in RSA/174/2011	ON THE DEATH OF HARI PRASAD SARMA Versus MUKUNDA SARMA	MR. P K ROY MR. S K CHAKRABORTY	MR. K SARMA
	WITH I.A.(Civil)/3446/2024 in RSA/174/2011	ON THE DEATH OF HARI PRASAD SARMA Versus MUKUNDA SARMA	MR. P K ROY	MR. K SARMA
40	I.A.(Civil)/3534/2024 in RSA/7/2016	MD ABDUL JALIL MIYA Versus MD KAMAL UDDIN MIYA and 5 ORS	MS F AHMED	MR. M H RAJBARBHUIYAN
	WITH RSA/7/2016	MD ABDUL JALIL MIYA Versus MD KAMAL UDDIN MIYA and 5 ORS	MR.S K GHOSH MS.F AHMED	MR.M H RAJBARBHUIYAN(R-- -4, 6&9) MS.P HATIGAYARI(R-1-4, 6&9) MR.W RAHMANR-1-4, 6and9
	WITH I.A.(Civil)/3530/2024 in RSA/7/2016	MD ABDUL JALIL MIYA Versus MD KAMAL UDDIN MIYA and ORS	MR. S K GHOSH MS F AHMED	MR. M H RAJBARBHUIYAN
41	I.A.(Civil)/3672/2024 in RSA/120/2014	MANISH KHATUWALA and 3 ORS. Versus ON THE DEATH OF MADAN SARMA DUBEY	MR G N SAHEWALLA MD ASLAM MS. S. TODI MS K SARMA	MS. M BHATTACHARJEE
	WITH RSA/120/2014	MANISH KHATUWALA and 3 ORS. Versus MADAN SARMA DUBEY and 5 ORS.	MR.G N SAHEWALLA MR.B SHARMA MR.P DEKA MR.A CHETIA MD.ASLAM	MR.S BHATTACHARYYA MS.M BHATTACHARJEE
42	I.A.(Civil)/3699/2024 in RSA/70/2021	SABITA RANI PAUL AND 2 ORS Versus ABDUL MALIK AND ORS	MR. I DAS	
	WITH RSA/70/2021	ABDUL MALIK AND 8 ORS Versus SABITA RANI PAUL AND 7 ORS	MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	MR. B C DAS GA, ASSAM MS. I DAS
43	I.A.(Civil)/3721/2024 in RSA/6/2024	ON THE DEATH OF JAMALUDDIN HIS LEGAL HEIRS Versus MD. NUR ISLAM AND 2 ORS.	MS. R CHOUDHURY MS F N ZAMAN MD. MEMON AHMED	MD. B HUSSAIN MR A H TOUFIQ
	WITH RSA/6/2024	MD. NUR ISLAM AND 2 ORS. Versus MD. JAMALUDDIN	MD. B HUSSAIN MR A H TOUFIQ	
	WITH I.A.(Civil)/97/2024 in RSA/6/2024	MD. NUR ISLAM AND 2 ORS. Versus MD. JAMALUDDIN	MD. B HUSSAIN MR A H TOUFIQ	
44	I.A.(Civil)/3725/2024 in RSA/116/2021	SMTI BINA KALITA AND 2 ORS Versus SRI AMULYA BARUA @ SRI AMULYA KALITA AND 4 ORS	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA MS. U BARUAH	MS M ROY (R-1,2,3,4)
	WITH RSA/116/2021	SMTI BINA KALITA AND 2 ORS Versus SRI AMULYA BARUA @ SRI AMULYA KALITA AND 4 ORS	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA MS. U BARUAH	MR. D P CHALIHA (R-1,2,3,4) MS M ROY (R-1,2,3,4)
45	I.A.(Civil)/3861/2024 in RSA/14126/2024	SUMAL DAS Versus ARATI BALA DAS AND ANR	MR. S BISWAS MS D DEVI	
	WITH RSA/14126/2024 (Filing Number)	SUMAL DAS Versus ARATI BALA DAS AND ANR	MR. S BISWAS	

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LEAVE NOTE OF ADVOCATES FOR 12/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
8)	MR. T N DAS	01-12-2024	To	12-12-2024
9)	MR. N BARUAH	02-12-2024	To	15-12-2024
10)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
11)	MR. B K DAS	05-12-2024	To	20-12-2024
12)	MS. P DAS	05-12-2024	To	20-12-2024
13)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
14)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
15)	MR. M U MAHMUD	04-12-2024	To	12-12-2024
16)	MR B K SARMA	05-12-2024	To	13-12-2024
17)	MR. S SINHA	05-12-2024	To	20-12-2024
18)	MR. D KAKOTI	06-12-2024	To	15-12-2024
19)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
20)	MR. M SHARMA	09-12-2024	To	13-12-2024
21)	MRS. M A OZAH	09-12-2024	To	13-12-2024
22)	MR. R P SINGH	10-12-2024	To	17-12-2024
23)	MRS. A GAYAN	09-12-2024	To	13-12-2024
24)	MR J ISLAM	10-12-2024	To	24-12-2024
25)	MR. H BURAGOHAJIN	10-12-2024	To	12-12-2024
26)	MR. S BAROOAH	10-12-2024	To	13-12-2024
27)	MR I HASSAN	11-12-2024	To	20-12-2024
28)	MR B PRASAD	09-12-2024	To	20-12-2024
29)	MR. S P ROY	10-12-2024	To	20-12-2024
30)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
31)	MR B D DAS	13-12-2024	To	16-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,12th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CRIMINAL AND CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MACApp./844/2022 FIXED	MD DIDARAT ALI Versus MRS MINU BEGUM and 10 ORS	MR N AHMED	MR. M DUTTA(R-1,2,6,10) MR K M BORA(R-1,2,6,10)
2	I.A.(Civil)/3675/2022 FIXED in MACApp./12553/2022	THE ORIENTAL INSURANCE CO. LTD. Versus SAYAD JAMAL @ SURAJMAL @ SAIDUR ALI AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	MS. R D MOZUMDAR (r-5) MR. B K DAS (R-1) MS. C MOZUMDAR (r-5) MR. S P SHARMA (r-5)
	WITH MACApp./12553/2022 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. Versus SAYAD JAMAL @ SURAJMAL @ SAIDUR ALI AND 4 ORS. F	MR. S K GOSWAMI	
	WITH I.A.(Civil)/12554/2022 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. Versus SAYAD JAMAL @ SURAJMAL @ SAIDUR ALI AND 4 ORS. F	MR. S K GOSWAMI	
3	I.A.(Civil)/90/2023 FIXED in MACApp./14973/2022	THE ORIENTAL INSURANCE CO. LTD. Versus MAJIBUR RAHMAN AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	MS. R D MOZUMDAR (r-5) MR. M ISLAM (r-4) MR. B K DAS (R-1) MS. C MOZUMDAR (r-5) MR. S P SHARMA (r-5)
	WITH MACApp./14973/2022 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD . Versus MAJIBUR RAHMAN AND4 ORS . A	MR. S K GOSWAMI	
	WITH I.A.(Civil)/14977/2022 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD . Versus MAJIBUR RAHMAN AND4 ORS . A	MR. S K GOSWAMI	
4	FAO/12/2024 WITH CRP/97/2014 (D/O), FIXED	SHARMILA VIJAY SHETTY Versus B AND A LIMITED	MR B KAUSHIK MR. S HAZARIKA	MR R CHAKRAVORTY (R-2) MR. A K SAHEWALLA (R-3) MR. A K SAHEWALLA (R-3) MR. W SHARMA (R-3) MR. W SHARMA (R-3) MS. R. ENGJAIFI (R-2) S RABHA (R-2) SC, HDFC BANK

	WITH I.A.(Civil)/922/2024 in FAO/12/2024	SHARMILA VIJAY SHETTY Versus B AND A LIMITED AND 2 ORS	MR B KAUSHIK MR. S HAZARIKA	SC, HDFC BANK
5	WITH I.A.(Civil)/2553/2024 in CRP/97/2014 (D/O)	SHARMILA VIJAY SHETTY Versus B and A LTD. AND 2 ORS	MR B KAUSHIK MR B KAUSHIK MR. P BORAH MR. S HAZARIKA	S RABHA (R-2)
HEARING				
6	MACApp./83/2011 PART-HEARD, FIXED	NATIONAL INSURANCE CO. LTD., Versus SMTI. DIPTÉE CHOUDHURY and 3 ORS,	MR.S S SHARMA MR.R K BHATRA MR A SAIKIA MR.V SHARMA	MR.M KALITA
7	MACApp./171/2012 PART-HEARD, FIXED	NATIONAL INSURANCE COMPANY LTD Versus BINA DEY and ORS	MR.R GOSWAMI MR.I ALAM	MR. S C KEYAL MS.M CHOUDHURY MR.D CHAKRABORTY MS. P BARUAH MS G SARMAH MR.S DUTTA
	WITH MC/2574/2012 in MACApp./171/2012	NATIONAL INSURANCE COMPANY LTD Versus BINA DEY and ORS	MR.R GOSWAMI MR.I ALAM	
8	WITH MACApp./148/2012	UNITED INDIA INSURANCE CO LTD. Versus ASHOK DAS and ORS	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.S C KEYAL MRS. S ROY (R-4) MS.P BARUAH MS.K HAZARIKA MS. I DAS (R-4) MR.K BURAGOHAİN
9	WITH MACApp./153/2012	UNITED INDIA INSURANCE CO LTD. Versus BINA DEY and ORS	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.A J SAIKIA MR.U K DUTTA
10	WITH MACApp./157/2012	UNITED INDIA INSURANCE CO LTD. Versus SUBODH KANTI MAZUMDAR @ SUBODH MAZUMDAR and ORS,	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR. K K BHATTA (r-5) MS JONA TALUKDAR (r-5) MS R DEVI (r-5)
11	WITH MACApp./176/2012	NATIONAL INSURANCE CO LTD Versus SUBODH KANTI MAJUMDAR and ORS	MR.R GOSWAMI MR.I ALAM MR.B S GOSWAMI	MR.D CHAKRABORTY MR.S DUTTA
12	MACApp./28/2011 WITH LCR, FIXED	UNITED INDIA INSURANCE CO. LTD. Versus MUSTT. TARAMAI BEGUM and ANR.	MR.S DUTTA	MR.N D BHUYAN MR.D DAS MR.G KALITA
	WITH MC/891/2011 in MACApp./28/2011	UNITED INDIA INSURANCE CO. LTD. Versus MUSTT. TARAMAI BEGUM and ANR.	MR.S DUTTA	MR.N D BHUYAN MR.D DAS MR.G KALITA
13	MACApp./874/2018 WITH LCR	M/S UNITED INDIA INSURANCE CO. LTD. Versus MRS. MONALISA SAIKIA and 4 ORS	MR. A DUTTA MR. A AHMED MR. R C PAUL MRS. P M DUTTA	MR A SHARMA MR J KALITA (R 1 to 3)
14	MACApp./3/2019 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LTD Versus SMTI PUTU DUTTA AND 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S S BAROOAH (R2) MR. A R SHOME MR A J GHOSH MS J K JAISWARA
	WITH I.A.(Civil)/25/2019 in MACApp./3/2019	ORIENTAL INSURANCE COMPANY LTD Versus SMTI PUTU DUTTA AND 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/651/2023 in MACApp./3/2019	SMTI PUTU DUTTA AND 3 ORS Versus ORIENTAL INSURANCE COMPANY LTD	MR. A R SHOME	MS R D MAZUMDAR

15	MACApp./47/2019 WITH LCR, FIXED	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus SRI SONAKAR BEHERA AND 6 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. B CHOWDHURY
16	MACApp./237/2019 WITH LCR, FIXED	LALBHANU NESSA AND 2 ORS. Versus THE NATIONAL INSURANCE CO. LTD. AND 2 ORS	MR. A MANNAF MS F BEGUM MS J BEGUM	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR D DEKA
17	MACApp./114/2020 WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI. RUNU BORAH AND ANR	MS L SHARMA MR. S S SARMA	MR. M C BHATTA MR. D DAS MR. R J DAS
18	MACApp./86/2021 WITH LCR	LIBERTY GENERAL INSURANCE COMPANY LTD. (EARLIER LIBERTY VIDEOCON GENERAL INSURANCE CO. LTD.) Versus URMILA JOSHI AND 2 ORS.	MR T KALITA MR. A KAKATI	MR. N. DEBNATH (r-1,2) MR. S CHETIA (R-3) MR. J P MORE (R-3)
19	CRP(IO)/25/2022 WITH LCR, FIXED	BHASKAR DEB AND ANR Versus GANGESH DAS AND ORS.	MR. S D PURKAYASTHA MS. S PHUKAN	MS. T SOM (R- 2.1,2.2,2.3,2.4) MR H DAS (R- 2.1,2.2,2.3,2.4) MS. L ISLAM (R- 2.1,2.2,2.3,2.4)
20	MACApp./276/2022 WITH LCR, B/O	NEW INDIA ASSURANCE CO. LTD. Versus RINA DAS AND 4 ORS.	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS R GANGAWAT	MRS. S ROY (r-5) MR. P DEKA (R-1,4) MR. A CHETIA (R-1,4) MR M SAHEWALLA (R-1,4) MS T J SAHEWALLA (R-1,4)
	WITH I.A.(Civil)/1511/2022 in MACApp./276/2022	NEW INDIA ASSURANCE CO. LTD. Versus RINA DAS AND 4 ORS.	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS R GANGAWAT	
21	MACApp./41/2023 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LTD. Versus NIRU SAIKIA AND ORS.	MR. R C PAUL	
	WITH I.A.(Civil)/334/2023 in MACApp./41/2023	ORIENTAL INSURANCE COMPANY LTD. Versus NIRU SAIKIA AND ORS.	MR. R C PAUL	
	WITH I.A.(Civil)/613/2023 in MACApp./41/2023	SMTI. NIRU SAIKIA AND ANR. Versus ORIENTAL INSURANCE COMPANY LTD. AND ANR.	MR. I A TALUKDAR MR. B HUSSAIN	MR. R C PAUL
	WITH I.A.(Civil)/900/2023 in MACApp./41/2023	NIRU SAIKIA AND ANR. Versus ORIENTAL INSURANCE COMPANY LTD. AND ANR	MR. I A TALUKDAR	MR. R C PAUL
22	MACApp./214/2023 WITH LCR, FIXED	SUKRA MUNDA Versus THE BRANCH MANAGER, UNITED INSURANCE CO. LTD.,	MR A ALI MS. M KHATUN MS D DEORI	MR. R C PAUL (r-2) MS B PATHAK (R-1) MR. D DAS (R-1)
23	CRP/11/2024 FIXED	HARDEEP SINGH MATHARU AND 3 ORS Versus SUKHJIT KAUR AND 2 ORS	MR A SAIKIA MR. S DIHINGIA MR I HASSAN MS M CHANGMAI	MR M J BORDOLOI (R- 1,2,3) MR P BARUAH (R-1,2,3)

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LEAVE NOTE OF ADVOCATES FOR 12/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
8)	MR. T N DAS	01-12-2024	To	12-12-2024
9)	MR. N BARUAH	02-12-2024	To	15-12-2024
10)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
11)	MR. B K DAS	05-12-2024	To	20-12-2024
12)	MS. P DAS	05-12-2024	To	20-12-2024
13)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
14)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
15)	MR. M U MAHMUD	04-12-2024	To	12-12-2024
16)	MR B K SARMA	05-12-2024	To	13-12-2024
17)	MR. S SINHA	05-12-2024	To	20-12-2024
18)	MR. D KAKOTI	06-12-2024	To	15-12-2024
19)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
20)	MR. M SHARMA	09-12-2024	To	13-12-2024
21)	MRS. M A OZAH	09-12-2024	To	13-12-2024
22)	MR. R P SINGH	10-12-2024	To	17-12-2024
23)	MRS. A GAYAN	09-12-2024	To	13-12-2024
24)	MR J ISLAM	10-12-2024	To	24-12-2024
25)	MR. H BURAGOHAIN	10-12-2024	To	12-12-2024
26)	MR. S BAROOAH	10-12-2024	To	13-12-2024
27)	MR I HASSAN	11-12-2024	To	20-12-2024
28)	MR B PRASAD	09-12-2024	To	20-12-2024
29)	MR. S P ROY	10-12-2024	To	20-12-2024
30)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
31)	MR B D DAS	13-12-2024	To	16-12-2024